

Meeting No. 3 of AM-17 of EXIM Facilitation Committee (EFC) was held on 24.06.2016 at 11.00 AM. in Room No. 4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri K.C. Rout, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri O.P. Sharma, Joint Industrial Adviser, Dept. of Chemicals & Petrochemicals.
- (ii) Shri K.K. Tiwari, Industrial Adviser, Ministry of Heavy Industry.
- (iii) Shri S.K. Jain, D.O., Department of Industrial Policy & Promotion.
- (iv) Dr. Sulekha SL, Asstt. Comm., D/o Animal Husbandry Dairying & Fisheries.
- (v) Shri S.P. Roy, Joint DGFT

3. The total number of cases considered in the meeting was 301. The Committee approved 47 cases, rejected / delisted 45 cases and deferred 209 cases. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. For cases listed under M/o Food & Public Distribution, where approval of DGFT is required under para 2.20(c) of FTP 2015-20, approval of the Committee is subject to the subsequent approval of DGFT.

4. The Regional Authorities of DGFT are required to issue import authorisations as mentioned below ⁱⁿ the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail/post (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may kindly remind DGFT(Hqrs) by e.mail on import-dgft@nic.in). The Regional Authorities must issue import authorisations with the conditions as indicated and after obtaining the requisite application fees from the applicants. They must also verify the details mentioned in the import authorisation with that stated in the ANF-2M submitted by the applicant. DGFT Hqrs will not send separate import permission letters and the import authorisations are to be issued on the basis of these minutes. (The import permission letters in the case of Gold Dore will, however, be sent separately).

Sl. No	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1.	Assam Livestock Dev. Agency, Gauhati 01/53/162/459/AM-15/A-43/IC	10.9.14	19,000 units of Frozen Bovine Semen	17.94	D/o AHD&F vide letter No. 102-193/2013-Trade dated 20.4.15 has sought information from the applicant
2.	Advinus Therapeutics Ltd., Bangalore 01/53/8/369/AM-15/A-45/IC	26.9.14	250 nos. of Beagle Dogs	224.48	Comments sought from D/o AHD&F on 23.3.15
3.	Hi World Aqua Systems, Chennai 01/53/8/482/AM-15/H-27/IC	26.11.14	90,000 NOS. OF ORNAMENTAL FISHES	6.35	Comments sought from D/o AHD&F on 23.3.15
4.	Pushapnjali Kannan, Mumbai 01/53/162/706/AM-15/P-52/IC	17.12.14	01 no. of Guinea Pig	NIL	Comments sought from D/o AHD&F on 19.12.14.
5.	Kandula Pameela Rani, Vijaywada 01/53/162/729/AM-15/K-27/IC	19.12.14	01 no. of Dog	0.04	Comments sought from D/o AHD&F on 8.1.15. The Committee decided to go strictly as per Notification No.3 dated 25.4.2016 and the Custom Circular No.15/2013 dated 8.4.2013 regarding import of pets under baggage and accordingly decided to Reject the case.

6.	Elasah Exports & Imports, Krishnapuram 01/53/162/745/AM-15/E-38/IC	6.1.15	98 PAIRS OF PARROTS, MACAWS & COCKATOOS	4.50	Recommended by D/o AHD&F vide OM No. 102-15/2013- Trade dated 20.3.15. MoEF(WL) vide letter No. 3- 27/15/WL dated 31.3.15 has sought information from the applicant & recommendation of CWW, Kerala
7.	Lupin Ltd., Mumbai 01/53/8/597/AM-15/L-15/IC	3.2.15	20 nos. of Beagle Dogs 5 months old male and 05 nos. of Beagle Dogs 5 months Female	58.10	D/o AHD&F vide OM No.102- 91/2014-Trade dated 20.3.15 has sought information from the applicant.
8.	Embassy Projects Pvt. Ltd., Bangalore 01/53/162/788/AM-15/E-37/IC	20.1.15	10 nos. of Sport Horses Starlight	59.36	D/o AHD&F vide OM NO.102- 11/2013-Trade dated 8.4.15 has sought information from the applicant.
9.	BAIF Development Research Foundation, Pune 01/53/162/760/AM-15/B-29/IC	13.1.15	7000 nos. of Frozen Bull Semen	18.52	D/o AHD&F vide OM No.102- 160/2010-Trade dated 28.4.15 has sought information from the applicant.
10.	Indian Institute of Technology, Kanpur 01/53/162/1004/AM15/I-55/IC	31.3.15	5 Pairs of Mice	19.23	D/o AHD&F vide OM No. 102- 195/2013-Trade dated 8.4.15 has sought information from the applicant
11.	Aqua Leader International, Chennai 01/53/8/07/AM-16/A-4/IC	8.4.15	1550 nos. of Ornamental fishes	5.99	Comments sought from D/o AHD&F on 15.4.15.
12.	Himalayan Horse Care Products P Ltd., Noida 01/53/8/24/AM-16/H-3/IC	17.4.15	01 Box of Horses Semen (Frozen)	0.33	D/o AHD&F vide OM No. 102- 23/15-Trade dated 6.5.15 has sought information from the applicant
13.	Punjab Livestock Dev. Board, Chandigarh 01/53/8/20/AM-16/P-1/IC	17.4.15	60 Straws of Holstein Fresian Frozen Embryos	18.05	Comments sought from D/o AHD&F on 24.4.15.
14.	Quantum Technologies, Mumbai 01/53/8/693/AM-15/Q-3/IC	20.3.15	23 nos. of Frogs	5.94	Comments sought from D/o AHD&F on 28.4.15.
15.	Chiron Behring Vaccines P Ltd., Mumbai 01/53/8/58/AM-16/C-7/IC	27.4.15	10,00,000 nos. of SPF Eggs.	937.50	Comments sought from D/o AHD&F on 5.5.15.
16.	Modern Pet Centre, Kolkata 01/53/162/Misc/AM-16/M-10/IC	8.5.15	5,02,000 NOS. OF ORNAMENTAL FISHES	21.40	Approved as recommended by D/o AHD&F vide Letter No. 35029/5/2009-Fy(Trade) dated 31.03.16
RA Kolkata may issue the import authorization to the applicant for import of ornamental fishes (as detailed in the AHD&F Letter No.35029/5/2009-Fy(Trade) dated 31.03.16 for a CIF value of Rs.21,40,798/- (US\$34,529) subject to the condition mentioned in the guidelines for import of ornamental fish and other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant and RA Kolkata.					
17.	Sri Baba Aquarium, Chennai 01/53/8/108/AM-16/S-18/IC	19.5.15	304200 nos. Ornamental fishes.	200.00	Comments sought from D/o AHD&F on 27.5.15.
18.	Prasanna Milind Bhide, Pune 01/53/8/213/AM-16/P-21/IC	24.6.15	02 nos. of Dogs	5.00	Comments sought from D/o AHD&F on 9.7.15. The Committee decided to go strictly as per Notification No.3 dated 25.4.2016 and the Custom Circular No.15/2013 dated 8.4.2013 regarding import of pets under baggage and accordingly decided to Reject the case.

19.	Yajas Verma, New Delhi 01/53/8/231/AM-16/V-7/IC	1.7.15	01 no. of Live Dog.	0.30	D/o AHD&F vide letter No. 102-32/15-Trade dated 21.7.15 has sought information from the applicant. The Committee decided to go strictly as per Notification No.3 dated 25.4.2016 and the Custom Circular No.15/2013 dated 8.4.2013 regarding import of pets under baggage and accordingly decided to reject the case.
20.	Avdesh, New Delhi 01/53/8/230/AM-16/A-28/IC	1.7.15	01 no. of Dog.	0.25	Comments sought from D/o AHD&F on 15.7.15. The Committee decided to go strictly as per Notification No.3 dated 25.4.2016 and the Custom Circular No.15/2013 dated 8.4.2013 regarding import of pets under baggage and accordingly decided to reject the case.
21.	Abalone Inc, Jaipur 01/53/8/239/AM-16/A-29/IC	8.7.15	50 nos. of Dogs.	30.00	Comments sought from D/o AHD&F on 15.7.15. Comments sought from D/o AHD&F on 15.7.15.
22.	Venkys India Ltd, Pune 01/53/8/250/AM-16/V-12/IC	10.7.15	16,000 nos. of SPF Eggs.	43.40	Approved as recommended by D/o AHD&F vide OM No. 102-100/2006-Trade dated 23.5.2016

RA Pune may issue the import authorization to the applicant for import of 16000 nos. Specific Pathogen Free (SPF) from USA for a CIF value of Rs 51,068,676/- subject to the conditions mentioned in the DAHD&F O.M. No. 102-100/2006-Trade dated 23.05.2016 and actual user condition besides other usual condition of import authorisation. The enclosures will be sent by e-mail to the applicant and RA Pune.

23.	Hy-Line Layers Pvt. Ltd., Tirupur 01/53/8/261/AM-16/H-12/IC	14.7.15	11500 nos. of Hy Line Parent Stock Day Old Chicks.	30.33	Comments sought from D/o AHD&F on 22.7.15.
24.	Baba International, Kolkata 01/53/8/309/AM-16/B-9/IC	6.8.15	300 MT Fresh water live fish and all other live fish.	283.50	Comments sought from D/o AHD&F on 20.8.15.
25.	Kapil Modi, New Delhi 01/53/8/328/AM-16/K-13/IC	13.8.15	06 nos. of Sport Horses.	41.81	Comments sought from D/o AHD&F on 31.8.15.
26.	Haryana Livestock Development Board, Panchkula 01/53/162/625/AM-16/H-16/IC	23.9.15	4000 nos. of Frozen Bovine Semen.	52.07	Comments sought from D/o AHD&F on 30.9.15.
27.	Haryana Livestock Development Board, Panchkula 01/53/162/651/AM-16/H-18/IC	30.9.15	10014 nos. of Frozen Bovine Semen.	102.25	Comments sought from D/o AHD&F on 6.10.15.
28.	Sohna Stud Farms P Ltd., New Delhi 01/53/8/482/AM-16/S-129/IC	19.11.15	08 nos. of Broodmares & 01 nos. of Stallion.	400.00	Approved as recommended by D/o AHD&F vide OM No 102-5/2016-Trade dated 22.06.16.

CLA Delhi may issue the import authorization to the applicant for import 08 no. of Broodmares and One no. of Stallion from UK for a CIF value of Rs.4,00,00,000/- (US\$615,000) subject to the conditions mentioned in the DAHD&F O.M No. 102-5/2016-Trade dated 22.06.2016 subject to actual user condition besides other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant and CLA Delhi.

29.	JK Trust, Bombay 01/3/8/513/AM-16/J-18/IC	7.12.15	500 nos. of Bovine Frozen Embryo.	202.95	Comments sought from D/o AHD&F on 15.12.15. D/o AHD&F vide OM dated 11.03.16 has informed that the applicant facilities will be inspected by them.
30.	Sea World Aqua Systems, Trivandrum 01/53/162/MISC/AM-16/S-131/IC	4.1.2016	328000 nos. of Ornamental fishes.	49.69	Approved for 27 varieties as recommended by D/o AHD&F vide letter no. 35029/22/2014-FY(Trade) dated 24.05.2016
RA Trivandrum may issue the import authorization to the applicant for import of Live Ornamental fish (as detailed in the AHD&F Letter No. 35029/22/2014-FY(Trade) dated 24.05.2016, for a CIF value of Rs. 49,69,150/- (US \$ 74,500.00) subject to the condition mentioned in the guidelines for import of ornamental fish and the conditions mentioned in the DAHD&F letter No. 35029/22/2014-FY(Trade) dated 24.05.2016. The enclosures will be sent by e-mail to the applicant and RA Trivandrum.					
31.	Hylasco Biotechnology P. Ltd., Hyderabad 01/53/162/920/AM-16/H-24/IC	8.12.15	1500 Dozen CrI CD (SD) CrI SD SASCO SD) CrI WI (Han) and 2084 Dozen of CrI CFW (SW).	1033.57	D/o AHD&F vide OM No 102-69/2016-Trade dated 22.02.16 has sought information from the applicant.
32.	Sinha Aquiriam, Howrah 01/53/162/829/AM-16/S-132/IC	1.1.2016	143000 pcs. Ornamental fishes.	28.41	Recommended by D/o AHD&F vide OM No. 35029/14/2011-FY (Trade) dated 07.03.16, however, there is a discrepancy in the quantity recommended. Clarification has been sought from D/o AHD&F on 13.05.16
33.	Aqua Planet, Mumbai 01/53/8/595/AM-16/A-78/IC	27.1.2016	378000 nos. (55 varieties) of Live Ornamental fishes.	31.11	Approved as recommended by D/o AHD&F vide Letter No. 35029/5/2013-Fy (Trade) dated 15.06.2016.
RA Mumbai may issue the import authorization to the applicant for import of ornamental fishes (as detailed in the AHD&F Letter No. 35029/5/2013-Fy (Trade) dated 15.06.2016) for a CIF value of Rs.31,11,680/- (US\$45,760) subject to the condition mentioned in the guidelines for import of ornamental fish and other usual conditions of import authorisation and the conditions mentioned in the DAHD&F Letter 15.06.2016 (copy enclosed) and other usual conditions of import authorisation. As per the enclosures will be sent by e-mail to the applicant and RA Mumbai.					
34.	M/s. Fortune Associates, Hyderabad. 01/53/8/616/AM16/F-14/IC	03.02.16	10 NOS OF Alpaca (Vicugna pacos).	4.00	D/o AHD&F vide OM dated 14.06.16 has sought information from the applicant. Recommended by MoEF&CC vide OM No. 3-25/2016/WL dated 11.03.16.
35.	M/s. Nupur Ghosh, Kolkata 01/53/162/1017/AM16/N-29/IC	09.02.16	217000 nos of Ornamental Fish	71.21	Approved as recommended by D/o AHD&F vide Letter No. 35029/14/2016-Fy (Trade) dated 15.06.2016.
RA Kolkata may issue the import authorization to the applicant for import of ornamental fishes (as detailed in the AHD&F Letter No.35029/14/2016-Fy (Trade) dated 15.06.2016 for a CIF value of Rs.71,21,250/- (US\$105,500) subject to the condition mentioned in the guidelines for import of ornamental fish and other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant and RA Kolkata.					
36.	M/s. Hylasco Biotechnology Pvt Ltd, Hyderabad 01/53/162/1039/AM16/H-29/IC	09.02..16	12 nos of Mice	0.725	D/o AHD&F vide OM dated 29.03.16 has sought information from the applicant.

37.	M/s. Karan Ravi Shankar, Bangalore. 01/53/8/656/AM16/K-30/IC	Nil	1 nos Dog	0.46	Recommended by D/o AHD&F vide OM No. 102-02/2016-Trade dated 29.03.16. Pet Book called from the applicant on 12.05.16. The Committee decided to go strictly as per Notification No.3 dated 25.4.2016 and the Custom Circular No.15/2013 dated 8.4.2013 regarding import of pets under baggage and accordingly decided to reject the case.
38.	M/s. Pawanpreet Singh Dhillon, Muktsar 01/53/162/1081/AM16/p-67/IC	03.03.16	3 nos of Dogs	10.00	D/o AHD&F vide OM No. 102-02/2016-Trade dated 22.04.16 has sought information from the applicant. The Committee decided to go strictly as per Notification No.3 dated 25.4.2016 and the Custom Circular No.15/2013 dated 8.4.2013 regarding import of pets under baggage and accordingly decided to reject the case.
39.	M/s. J.kamaleeshwari, Bangalore. 01/53/162/1083/AM-16/J-25/IC	03.03.16	2 nos of Dogs	Nil	D/o AHD&F vide OM No. 102-02/2016-Trade dated 22.04.16 has sought information from the applicant. The Committee decided to go strictly as per Notification No.3 dated 25.4.2016 and the Custom Circular No.15/2013 dated 8.4.2013 regarding import of pets under baggage and accordingly decided to reject the case.
40.	M/s. Ravichander.K.Ramarapu, Bangalore 01/53/8/660/AM-16/R-59/IC	07.03.16	02 nos of Dogs	.80	D/o AHD&F vide OM No. 102-02/2016-Trade dated 22.04.16 has sought information from the applicant. The Committee decided to go strictly as per Notification No.3 dated 25.4.2016 and the Custom Circular No.15/2013 dated 8.4.2013 regarding import of pets under baggage and accordingly decided to reject the case.

41.	M/s. Hi-World Aqua Systems, chennai 01/53/8/668/AM-16/H-32/IC	10.03.16	620000 nos of Ornamental Fish	59.48	D/o AHD&F vide Letter No. 35029/31/2014-Fy (Trade) dated 10.05.16 has sought information from the firm.
42.	M/s. Sajeesh M.N.Thrissur 01/53/162/AM-16/S-148/IC	04.03.16	01 nos of Dog	2.66	D/o AHD&F vide OM No. 102-02/2016-Trade dated 22.04.16 has sought information from the applicant. The Committee decided to go strictly as per Notification No.3 dated 25.4.2016 and the Custom Circular No.15/2013 dated 8.4.2013 regarding import of pets under baggage and accordingly decided to reject the case.
43.	M/s. Highgrove Stud and Agricultural Farm, Mumbai 01/53/162/1127/AM-16/H-36/IC	21.03.16	15 nos of Broodmares	351.00	Approved as recommended by D/o AHD&F vide OM No. 102-75/2012-Trade dated 22.06.2016.
RA Mumbai may issue the import authorization to the applicant for import of 15 Nos. of Broodmares for a CIF value of Rs.351,00,000/- (Euro 450,000) from USA, Canada, UK, Ireland, Australia, France, Japan, New Zealand and UAE, subject to actual user condition and the conditions mentioned in the D/o AHD&F vide OM No. 102-75/2012-Trade dated 22.06.2016 and fulfilment of health protocol (copy enclosed) and quarantine procedure as laid down in S.O. 1495 (E) dated 10.6.2014. The enclosures will be sent by e-mail to the applicant and RA Mumbai					
44.	M/s. National Institute for Research in Reproductive Health(NIRRH), Mumbai 01/53/162/MISC/AM-16/N-36/IC	21.03.16	2 Pairs of Live Mouse male & Female	17.05	Approved as recommended by D/o AHD&F vide OM No. 102-68/2011-Trade dated 23.05.2016
RA Mumbai may issue the import authorization to the applicant for import of 02. Pairs of Live Mice (Male & Female) from USA for a CIF value of Rs 1,70,553.60 (US \$ 2,664.90) subject to actual user conditions and the conditions mentioned in the DAHD&F O.M. No. 102-68/2011-Trade dated 23.05.2016 and fulfilment of health protocol and quarantine procedure as laid down in S.O. 1495 (E) dated 10.6.2014. The enclosures will be sent by e-mail to the applicant and RA Mumbai					
45.	M/s. M. Shahool Hameed, Trivandrum 01/53/162/MISC/AM-16/M-77/IC	15.03.16	01 nos African Grey Parrot	Nil	Approved as recommended by D/o AHD&F vide OM No. 102-02/2016-Trade dated 22.04.2016 and MoEF vide OM No. 3-49/2016/WL dated 09.06.16
RA Trivandrum may issue the import authorization to the applicant for import 01 No. of African Grey Parrot from UAE for a CIF value of Rs. NIL subject to actual user condition and the conditions mentioned in the MoEF & CC (WL) Vide No. 3-49/2016/WL dated 09.06.2016 and DAHD&F Vide No. 102-04/2016-Trade dated 15.06.2016 and other necessary statutory clearances. The enclosures will be sent by e-mail to the applicant and RA Trivandrum.					
46.	M/s. Suhan Sudhakar Shetty, Mumbai 01/53/162/1093/AM-16/S-149/IC	11.03.16	01 nos of Dog	0.30	The committee decided to defer the case for examining the matter in light of Notification No. 3 dated 25.04.2016. The Committee decided to go strictly as per Notification No.3 dated 25.4.2016 and the Custom Circular No.15/2013 dated 8.4.2013 regarding import of pets under baggage and accordingly decided to reject the case.

47.	M/s. Jawaharlal Nehru Centre for Advance Scientific Research, Bengaluru 01/53/162/1102/AM-16/J-27/IC	16.03.16	500 nos of Drosophila mealanogaster fly (in vials)	2.45	D/o AHD&F vide OM N. 102-53/2010-Trade dated 10.05.16 has forwarded the request of the firm to Trade Division of D/o Agriculture.
48.	M/s. Ganesh Vishnu Jadhav, Pune 01/53/162/1105/AM-16/G-31/IC	16.03.16	1 nos of Dog	0.40	D/o AHD&F vide OM No. 102-2/2016-Trade dated 11.05.2016 has sought information from the applicant. The Committee decided to go strictly as per Notification No.3 dated 25.4.2016 and the Custom Circular No.15/2013 dated 8.4.2013 regarding import of pets under baggage and accordingly decided to reject the case.
49.	M/s. Harender Kumar, Ghaziabad 01/53/162/1105/AM-16/G-31/IC	17.03.16	2 nos of Dog	0.50	D/o AHD&F vide OM No. 102-2/2016-Trade dated 11.05.2016 has sought information from the applicant. The Committee decided to go strictly as per Notification No.3 dated 25.4.2016 and the Custom Circular No.15/2013 dated 8.4.2013 regarding import of pets under baggage and accordingly decided to reject the case.
50.	M/s. Aakaar Aquarium Pvt. Ltd, Mumbai 01/53/8/674/AM-16/A-92/IC	17.03.16	1260000 nos of Ornamental Fish	242.79	D/o AHD&F vide OM No. 35029/17/2014-FY dt 19.05.16 has sought information from the applicant.
51.	M/s. Aqua Pieces, Mumbai 01/53/8/675/AM-16/A-93/IC	17.03.16	1260000 nos of Ornamental Fish	242.79	Comments sought from D/o AHD&F on 18.03.2016
52.	M/s. Blu Aquatics India, Chennai 01/53/162/MISC/AM-16/B-33/IC	14.03.16	552000 nos of Ornamental Fish	48.31	Approved for 50 verities as recommended by D/o DAHD&F vide OM No. 35029/10/2013-FY(Trade) dated 24.05.2016

RA Chennai may issue the import authorization to the applicant for import of Live Ornamental fish (as detailed D/o DAHD&F vide OM No. 35029/10/2013-FY(Trade) dated 24.05.2016 for a CIF value of Rs. 48,31,680.00 (US\$71,900.00) subject to the condition mentioned in the guidelines for import of ornamental fish and the conditions mentioned in the DAHD&F letter No.) dated 24.05.2016 besides other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant and RA Chennai.

53.	M/s. BACC Healthcare Pvt. Ltd, Bangalore 01/53/8/686/AM-16/B-34/IC	21.03.16	800 nos of preserved Mouse Embryos	6.28	D/o AHD&F vide OM No. 102-18/2016-Trade dated 10.05.2016 has sought information from the applicant.
54.	M/s. Nanoli stud & Agricultural Farm. (A. Divn. Of Five Stars Shipping Co. P. Ltd), Mumbai 01/53/162/1125/AM-16/N-37/IC	21.03.16	1 no. of Stallion & 3 nos of Broodmares	265.20	Approved as recommended by D/o AHD&F vide OM No. 102-32/2013-Trade dt. 22.06.2016.

RA Mumbai may issue the import authorization to the applicant for import of One Stallion & Three Broodmares, for a CIF value of Rs.265,20,000/- (Euro 340,000) from USA, Canada, France, Ireland, Australia, Japan, New Zealand, UK and UAE, subject to the conditions mentioned in the DAHD&F OM No. 102-32/2013-Trade dated 22.06.2016, subject fulfilment of health protocol (copy enclosed) and quarantine procedure as laid down in S.O. 1495 (E) dated 10.6.2014. As per the enclosures will be sent by e-mail to the applicant and RA Mumbai.

55.	M/s. Fortune Associates, Hyderabad 01/53/162/1106/AM-16/F-16/IC	16.03.16	10 pairs of llama (Lama Glama)	6.90	Comments sought from D/o AHD&F & MOEF(WL) on 18.03.2016
56.	M/s. Sakkarbaug Zoo, Junagadh 01/53/162/1114/AM-16/S-150/IC	17.03.16	3 nos of Ring tailed lemur (Lemur Catta), 2 nos of cheetah (Acinonyx Jubatus) 2 nos of Plain Zebra (Equus Quagga)	NIL	Comments sought from MOEF(WL) on 18.03.2016 Recommended by D/o AHD&F vide OM No. 102-92/2015-Trade dated 23.05.2016.
57.	M/s. Blessings Aquarium Shoppe, Pune 01/53/162/MSIC/AM-16/B-35/IC	21.03.16	28284 Nos of Freshwater Fish & 6710 nos of Marine Fish	23.09	Comments sought from D/o AHD&F on 29.03.2016
58.	M/s. ATNT Laboratories, Mumbai 01/53/162/1146/AM-16/A-95/IC	20.03.16	1000 Kgs of High Fat Diet	Euro 21.175	Comments sought from D/o AHD&F on 31.03.2016
59.	M/s. Vijay Kumar Wadhwa, Delhi 01/53/8/00006/AM-17/V-1/IC	04.04.16	2 nos of Dog	0.80	D/o AHD&F has does not support vide no. 102-2/2016-Trade dated 25.05.2016. The Committee decided to go strictly as per Notification No.3 dated 25.4.2016 and the Custom Circular No.15/2013 dated 8.4.2013 regarding import of pets under baggage and accordingly decided to reject the case.
60.	M/s. Qualitat Products India, Chandigarh 01/53/8/575/AM-16/Q-2/IC	15.01.16	21320 nos of Embrye	44.32	Comments sought from D/o AHD&F on 12.04.2016
61.	M/s. Nitta Gelatin India Ltd, Cochin 01/53/8/00011/AM-17/N-I/IC	08.04.16	3,00,000 Kgs Dried Fish Scale	242.82	Comments sought from D/o AHD&F on 12.04.2016
62.	M/s. Rakesh Naraboina 01/53/8/00020/AM-17/R-1/IC	11.04.16	2 nos. dog	1.00	D/o AHD&F has not support vide no. 102-2/2016-Trade dated 24.05.2016 The Committee decided to go strictly as per Notification No.3 dated 25.4.2016 and the Custom Circular No.15/2013 dated 8.4.2013 regarding import of pets under baggage and accordingly decided to reject the case.
63.	M/s. Duo Farms, Chennai 01/53/8/00014/AM-17/D-1/IC	11.04.16	8700000 nos of Ornamental fish	298.66	Approved as recommended by DAHD&F vide OM No. 35029/20/2012-FY(Trade) dated 22.06.2016.
RA Chennai may issue the import authorization to the applicant for import of Live Ornamental fish (as detailed D/o DAHD&F vide OM No. 35029/20/2012-FY(Trade) dated 22.06.2016 for a CIF value of Rs. 284,75,000/- (US\$425,000) subject to the condition mentioned in the guidelines for import of ornamental fish and the conditions mentioned in the DAHD&F letter No. 35029/20/2012-FY(Trade) dated 22.06.2016 besides other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant and RA Chennai.					
64.	M/s. Angelina Kudina, New Delhi 01/53/162/MISC/AM-17/A-3/IC	19.04.16	1 Nos of Cat	0.40	Approved as recommended by D/o AHD&F vide OM No. 102-32/2015-Trade dated 03.06.16. (Ex-Post Fscto Approval).

65.	M/s. Centre For Stem Cell Research, Vellore 01/53/162/MISC/AM-17/C-2/IC	22.04.16	10 Nos of Mice	1.57	Approved as recommended by D/o AHD&F vide OM No. 102-70/2013-Trade dated 23.05.2016
RA Chennai may issue the import authorization to the applicant for import 10 nos of Mice from USA & UK for a CIF value of Rs.1,57,244.59/- (US \$ 2360.50) subject to the actual user condition, the conditions mentioned in the DAHD&F OM No. 102-70/2013-Trade dated 23.05.2016 and fulfilment of health protocol and quarantine procedure. The enclosures will be sent by e-mail to the applicant and RA Chennai.					
66.	M/s. Vikas Suryauanshi, H.P 01/53/08/00030/AM-17/V-6/IC	27.04.16	01 nos of Dog.	0.37	D/o AHD&F vide OM No. 102-02/2016-Trade dated 09.06.16 has not recommended the proposal. The Committee decided to go strictly as per Notification No.3 dated 25.4.2016 and the Custom Circular No.15/2013 dated 8.4.2013 regarding import of pets under baggage and accordingly decided to reject the case.
67.	M/s. Apagu Trading (Prop. Girolamo Gullo), Tirpur 01/53/08/00031/AM-17/A-6/IC	27.04.16	06 nos of Riding Horses	38.40	Approved as recommended by D/o AHD&F vide OM No. 102-10/2015-Trade dated 21.06.16
RA Coimbatore may issue the import authorization to the applicant for import 06 Nos. of Sports Horses (4 male and 2 female) for sports activities from France, Germany Netherlands, Belgium for a CIF value of Rs. 38,40,000/- (Euro 48000.00) subject to the conditions mentioned in the DAHD&F O.M.No. 102-10/2015-Trade dated 21.06.2016, subject to actual user condition besides other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant and RA Coimbatore.					
68.	M/s. Kampil Asha, Cherthala 01/53/08/00052/AM-17/K-6/IC	29.04.16	01 nos of Dog.	NIL	Recommended by D/o AHD&F vide OM No. 102-02/2016-Trade dated 09/15.06.16 The Committee decided to go strictly as per Notification No.3 dated 25.4.2016 and the Custom Circular No.15/2013 dated 8.4.2013 regarding import of pets under baggage and accordingly decided to reject the case.
69.	M/s. J.D. Enterprises, Chennai 01/53/162/Misc/AM-17/J-1/IC	29.04.16	717000 nos. of Ornamental Fish	76.76	Comments sought from D/o AHD&F on 03.05.2016
70.	M/s. Kerala Livestock Development Board, Thiruvananthapuram. 01/53/162/00037/AM-17/K-1/IC	29.04.16	40,000 nos of Bovine Frozen Semen	39.95	Comments sought from D/o AHD&F on 05.05.2016
71.	M/s. Kerala Livestock Development Board, Thiruvananthapuram. 01/53/8/00038/AM-17/K-2/IC	27.04.16	350 nos of Bovine Frozen Embryos	175.65	Comments sought from D/o AHD&F dated 05.05.2016
72.	M/s. Kerala Livestock Development Board, Thiruvananthapuram. 01/53/8/00039/AM-17/K-3/IC	27.04.16	16000 nos of Bovine Sexed Frozen Semen	211.92	D/o AHD&F vide OM No. 102-94/2013-Trade dated 13.06.2016 has sought information from the firm.
73.	M/s. Kerala Livestock Development Board, Thiruvananthapuram. 01/53/8/00040/AM-17/K-4/IC	27.04.16	340 nos of Porcine Frozen Semen	25.84	D/o AHD&F vide OM No. 102-94/2013-Trade dated 13.06.2016 has sought information from the firm.

74.	M/s. Kerala Livestock Development Board, Thiruvananthapuram. 01/53/8/00041/AM-17/K-5/IC	27.04.16	395 nos of Bovine Frozen Embryos	299.40	D/o AHD&F vide OM No. 102-94/2013-Trade dated 13.06.2016 has sought information from the firm.
75.	M/s. Anthem Biosciences Pvt. Ltd, Bengaluru. 01/53/8/149/AM-17/A-5/IC	29.04.16	4800 nos of Mices, Guinea Pig, Hamster, Rats and Rabbits	2311.45	D/o AHD&F vide OM No. 102-99/2014-Trade dated 14.06.2016 has sought information from the firm.
76.	M/s. Big Bubbles Aqualife India, Mimbai 01/53/8/631/AM-15/B-30/IC	29.04.16	100,000 nos of Live Ornamental Fish	120.00	Comments sought from D/o AHD&F on 09.05.2016
77.	M/s. Eniya Aquatics, Chennai 01/53/162/Misc/AM-17/E-2/IC	04.05.16	17,10,000 nos of Ornamental Fish	210.24	Comments sought from D/o AHD&F on 10.05.2016
78.	M/s. Varun Todi, Kolkata 01/53/8/00054/AM-17/V-5/IC	04.05.16	3 nos of Live Horse	NIL	Approved as recommended by D/o AHD&F vide OM No. 102-20/2016-Trade dated 21.06.16
RA, CLA Delhi may issue the import authorization to the applicant for import 03 Sports Horses (01 Mare and 2 Gelding) from UK for a CIF value of Rs.30,00,000/- (US\$45,000) subject to the conditions mentioned in the DAHD&F O.M No. 102-20/2016-Trade dated 21.06.2016 subject to actual user condition besides other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant and CLA Delhi.					
79.	M/s. G.Raja, Chennai 01/53/8/00051/AM-17/G-4/IC	29.04.16	3 nos of Dogs	0.72	D/o AHD&F vide OM No. 102-02/2016-Trade dated 09.06.16 has not recommended the proposal. Rejected as not recommended by D/o AHD&F vide OM No. 102-02/2016-Trade dated 09.06.16.
80.	M/s. Clement Navin, Chennai 01/53/8/00050/AM-17/C-4/IC	29.04.16	3 nos of Dogs	0.69	D/o AHD&F vide OM No. 102-02/2016-Trade dated 09.06.16 has not recommended the proposal. Rejected as not recommended by D/o AHD&F vide OM No. 102-02/2016-Trade dated 09.06.16.
81.	M/s. M.Lakshmi, Chennai 01/53/8/00047/AM-17/M-5/IC	29.04.16	3 nos of Dogs	0.75	Comments sought from D/o AHD&F on 09.05.2016. The Committee decided to go strictly as per Notification No.3 dated 25.4.2016 and the Custom Circular No.15/2013 dated 8.4.2013 regarding import of pets under baggage and accordingly decided to reject the case.
82.	M/s. Centre for Cellular and Molecular Biology, Hyderabad 01/53/162/MISC/AM-17/C-5/IC	09.05.16	60 nos of Mice	USD 12131.00	Comments sought from D/o AHD&F on 11.05.2016
83.	M/s. Vishagan Sular Vanangamudi, Chennai 01/53/8/00061/AM-17/V-7/IC	09.05.16	01 nos of Dog.	1.16	Recommended by D/o AHD&F vide OM No. 102-02/2016-Trade dated 09/15.06.16. The Committee decided to go strictly as per Notification No.3 dated 25.4.2016 and the Custom Circular No.15/2013 dated 8.4.2013 regarding

					import of pets under baggage and accordingly decided to reject the case.
84.	M/s. Chabbras Imports, Secunderabad 01/53/8/00055/AM-17/C-6/IC	09.05.16	03 nos of Dog.	0.70	D/o AHD&F vide OM No. 102-02/2016-Trade dated 14.06.2016 has not recommended the proposal. Rejected as not recommended by D/o AHD&F vide OM No. 102-02/2016-Trade dated 14.06.2016.
85.	M/s. Kevic Setalvad, Mumbai 01/53/8/00065/AM-17/K-8/IC	11.05.16	06 nos of Riding Horses	56.00	Approved as recommended by D/o AHD&F vide OM No. 102-117/2013-Trade dated 21.06.16
RA Mumbai may issue the import authorization to the applicant for import 06 Riding Horses (4 male and 2 female) for sports activities from France, Germany for a CIF value of Rs. 56,00,000/- (Euro 70000.00) subject to the conditions mentioned in the DAHD&F Vide No. 102-117/2013-Trade dated 21.06.2016 subject to actual user condition besides other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
86.	M/s. Lucky Agency, Chennai 01/53/171/00029/AM-17/L-2/IC	10.05.16	40000 Pcs ornamental Fish	50.00	Comments sought from D/o AHD&F on 12.05.2016
87.	M/s. Padmaja Naidu, Himalaya Zoological Park, Darjeeling 01/53/162/MISC/AM-17/P-4/IC	22.04.16	1 nos of Snow Leopard (Male)	NIL	Approved as recommended by D/o AHD&F vide OM No. 102-04/2016-Trade dated 09/15.06.16 and MoEF&CC vide OM No. 3-26/2016/WL dated 10.05.16, subject to further approval from Competent Authority.
88.	M/s. Sanjay Gandhi Biological Park, Patna 01/53/162/MISC/AM-17/S-7/IC	02.05.16	3 nos of Royal Python. 3 Rhino Lguana. 3 Nile Crocodile 3 Green Anaconda	NIL	Comments sought from D/o AHD&F & MOEF(WL) on 10.05.2016
89.	M/s. Lupin Ltd, Mumbai 01/53/8/00106/AM17/L-3/IC	18.05.16	118 nos of NZW Rabbits	65.73	Comments sought from D/o AHD&F on 24.5.16
90.	M/s. Cadila Healthcare Ltd, Ahmedabad 01/53/8/00136/AM17/C-7/IC	19.05.16	236 nos of Small Laboratory animals	55.04	Comments sought from D/o AHD&F on 24.5.16
91.	M/s. Punjab Livestock Development board, Chandigarh 01/53/8/110/AM17/P-9/IC	18.05.16	3000 nos of Frozen Semen Straws	14.35	Approved as recommended by D/o AHD&F vide OM No. 102-34/2013-Trade dated 17.06.16
RA Chandigarh may issue the import authorization to the applicant for import 3000 nos of Frozen Semen Straws from Brazil for a CIF value of Rs. 14,35,207.67 (US \$ 21,485.00) subject to the conditions mentioned in the DAHD&F Vide No. 102-34/2013-Trade dated 17.06.2016 and actual user condition besides other usual conditions. The enclosures will be sent by e-mail to the applicant and RA Chandigarh.					
92.	M/s. Virendra Singh, Gurgaon. 01/53/8/89/AM17/V-8/IC	16.05.16	1 nos of Dog	NIL	Comments sought from D/o AHD&F on 24.5.16. The Committee decided to go strictly as per Notification No.3 dated 25.4.2016 and the Custom Circular No.15/2013 dated 8.4.2013 regarding import of pets under baggage and accordingly decided to reject the case.

93.	M/s. Kerala Livestock Development Board, Thiruvananthapuram 01/53/8/00075/AM17/K-8/IC	13.05.16	350 nos of Bovine Frozen Semen	175.65	Comments sought from D/o AHD&F on 19.5.16
94.	M/s. Sun Pharma Advanced Research Company Ltd, Baroda 01/53/8/00091/AM17/S-14/IC	13.05.16	50 nos of Lewis Rats	5.21	Comments sought from D/o AHD&F on 19.5.16
95.	M/s. Swasthik Aqiarosts. Chennai 01/53/8/00091/AM17/S-13/IC	12.05.16	366900 nos of live Ornamental Fish	45.67	Comments sought from D/o AHD&F on 19.5.16
96.	M/s. Apeejay School, Noida 01/53/8/193/AM17/A-15/IC	31.05.16	06 nos of Riding Horses	63.00	Comments sought from D/o AHD&F on 06.06.16
97.	M/s. Progressive Dairy Solutions Ltd, Ludhiana 01/53/8/190/AM17/P-10/IC	31.05.16	50,000 nos of Frozen Bovine Semen	230.48	Comments sought from D/o AHD&F on 06.06.16
98.	M/s Suven Life Sciences Ltd, Hyderabad 01/53/8/184/AM17/S-17/IC	27.05.16	48 nos of Beagles Dogs Male & Female	76.18	Comments sought from D/o AHD&F on 01.06.16
99.	M/s Indian Institute of Science Education and Research, Mohali 01/53/8/185/AM17/I-11/IC	27.05.16	28 nos of Mice	8.13	Comments sought from D/o AHD&F on 01.06.16
100.	M/s Indian Institute of Science Education and Research, Pune 01/53/8/148/AM17/I-10/IC	27.05.16	100 nos of Adult Female Xenopus Laevis	1.73	Comments sought from D/o AHD&F on 26.05.16
101.	M/s Sun Pharma Advanced Research Co Ltd, Baroda 01/53/8/162/AM17/S-17/IC	25.05.16	400 nos of Male (NOD) Mice (Strain: NOD. B10-H2b)	95.28	Comments sought from D/o AHD&F on 26.05.16
102.	M/s. A.M.Bhattacharya, Muscat 01/53/162/MISC/AM17/A-14/IC	23.05.16	1 no of Dog	0.50	The Committee decided to go strictly as per Notification No.3 dated 25.4.2016 and the Custom Circular No.15/2013 dated 8.4.2013 regarding import of pets under baggage and accordingly decided to reject the case.
103.	M/s. Raju George, Vettackal 01/53/8/138/AM17/R-6/IC	19.05.16	1 no of African Grey Parrot	0.25	Comments sought from D/o AHD&F & MOEF(WL) on 24.5.16
104.	M/s. Veermata Jijabai Bhosle Udyan & Zoo, Mumbai 01/53/162/Misc/AM-17/V-12/IC	13.06.16	8 Nos. of Humboldt Penguins (3 male & 5 female)	Nil	Approved as recommended by D/o AHD&F vide OM No. 102-27/2016-Trade dated 16.06.16 and MoEF&CC vide OM No. 3-56/2016/WL dated 20.06.16 subject to further approval of competent authority.
Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)					
105.	BalajiUdyog, Faridabad 01/53/8/241/AM-15/B-15/IC	4.8.14	25,600 MT of Used Rubber Tyres & Used Tubes Scrap	1280.00	Recommended by DIPP vide letter No. 9/51/2014-TSW dated 16.9.14. Comments awaited from MoEFCC
106.	Sundaram Industries Ltd., Chennai 01/53/162/466/AM-15/S-78/IC	9.9.14	3000 MT of Tyre Buffing Powder & Cut Tyres Upto 6" Long	412.51	Recommended by DIPP vide letter No. 9/59/2014-TSW dated 16.6.15 Comments awaited from MoEFCC

107.	Sree Sumangala Metals and Industries P. Ltd., Chennai 01/53/162/838/AM-15/S-140/IC	4.2.15	3000 MT of Lead Battery Plates covered by ISRI Code RAILS	30.45	Recommended by DIPP vide OM No. 9/11/15-TSW dated 20.7.15
					MoEF&CC vide letter No. 5-2/15-HSMD dated 25.2.15 has sought information from the applicant.
108.	HBL Power Systems Ltd., Hyderabad 01/53/162/60/AM-16/H-6/IC	27.5.15	454 nos. Spent Nickel Cadmium Batteries.	1103.05	Recommended by DIPP vide OM No. 7/44/15-TSW dated 20.7.15
					MoEFCC vide letter No. 5-30/2010-HSMD dated 7.7.15 has sought information from the applicant.
109.	Minar Reclamation Pvt. Ltd., Ludhiana 01/53/162/346/AM-16/M-30/IC	8.7.15	2000 MTs of Old/Used Pneumatic Tyres scrap/Rubber scrap.	90.65	MoEF&CC vide OM dated 06.08.15 has sought some information from the applicant.
					Recommended for 1888 MTs by DIPP vide OM No 9/67/15-TSW/35 dated 18.02.16
110.	Avlan Rubber Industry, Hyderabad 01/53/162/Misc/AM-16/A-58/IC	30.9.15	1200 MT of Scrap Tyre	85.07	DIPP vide OM No. 9/85/15-TSW dated 03.11.15 have sought information, which has been communicated to the applicant on 04.11.15. Reply from the applicant is still awaited. Pending comments from the applicant, the case is de-listed.
					MoEF&CC vide OM No. 23-90/2014-HSMD dated 17.11.2014 have recommended for 1200 MTs.
111.	Goodwill Imports, New Delhi 01/53/8/415/AM16/G-26/IC	05.10.15	5000 MTs of old & used rubber tyre scrap with single or multi cuts	200.00	MoEFCC vide letter dated 08.05.16 has sought information from the applicant.
					Recommended for 1575 MTs by DIPP vide OM No 9/92/15-TSW dated 25.02.16
112.	RS Shreadon, Gautam Budh Nagar 01/53/8/464/AM-16/R-44/IC	5.11.15	34000 MTs of Used Rubber Tyre Scrap.	911.20	Recommended by DIPP vide O.M. No. 9/93/15-TSW/12 dated 15/18.1.16
					Comments sought from MoEFCC on 14.12.15
113.	Shree Anand Battery, Jalgaon 01/53/8/459/AM-16/S-124/IC	4.11.15	5000 MTs of Scrap Lead Battery without Acid.	1462.50	DIPP vide O.M. No. 9/95/15-TSW/293 dated 28.12.15 has sought information which has been communicated to the applicant on 29.12.15. Pending comments from the applicant, the case is de-listed.
					Comments sought from MoEF&CC on 15.12.15

114.	Parekh Rubber Co., Anand 01/53/162/615/AM-16/P-38/IC	23.09.15	10,000 MTs of rubber tyre scrap and used tube scrap.	43.56	Recommended for 10,000 MTs by DIPP vide OM No. 9/84/15-TSW dated 12.02.16 Comments sought from MoEF&CC on 09.10.15
115.	Triton Graphite Juhu Tata Road, Mumbai 01/53/162/598/AM16/T-22/IC	21.08.15	22000 Kgs of Graphite Electrode Scrap	13.93 ,	Recommended for 22 MTs by DIPP vide OM No. 9/82/2015-TSW dated 23.05.2016 Comments sought from MoEF&CC on 30.09.2015
116.	Sri Shakti Rubber Industries, Nandigama 01/53/162/1044/AM16/S-143/IC	09.02.16	988 MTs of used Rubber Tyres Scrap (Pressed & baled).	20.45	DIPP vide OM dated 14.03.16 has sought information from the applicant which has been communicated to the applicant. Recommended for 1000 MTs by MoEF&CC vide OM No. 23-168/2014-HSMD dated 31.07.15
117.	M.K.Rubbers, Kerala 01/53/8/655/AM-16/M-72/IC	04.03.16	5000 MTs of Recycled Polymer-synthetic/Natural Rubber Latex Cuttings	496.40	Comments sought from DIPP & MOEF on 15.03.2016.
118.	M/s. Nile Ltd, Hyderabad 01/53/8/672/AM-16/N-33/IC	14.03.16	18,000,000 Kgs of Battery Waste, Namely the following scrap Drained/Dry while intact, Lead Batteries.	10239.07	Approved as recommended DIPP vide OM No. 9/14/2016-TSW dated 23.05.2016 and MoEF&CC vide OM No. 23-139/2014-HSMD dated 09.12.16.
RA Secunderabad may issue the import authorization to the applicant for import of 9853 MTs of Fully Drained Lead Acid Batteries (crushed/broken) from GCA for a proportionate CIF value subject to the conditions mentioned in the MoEF & CC OM No. 23-139/2014-HSMD dated 09.12.16 and actual user condition beside other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Secunderabad					
119.	M/s. Telangana Rubber Industries, Rangareddy 01/53/162/MISC/AM-16/T-42/IC	NIL	7000 MTs of Multicut Old & Used tyres (Pressed and Baled)	71.40	Approved for 4725 MTs as recommended by MoEF & CC vide OM No. 23-140/2015-HSMD dated 25.01.2016 and DIPP vide OM No. 9/13/2016-TSW dated 02.05.2016
RA Secunderabad may issue the import authorization to the applicant for import of 4725 MTs of Multi-cut old & used rubber tyres (Press Baled) from UK for a proportionate CIF value subject to the conditions mentioned in the MoEF & CC vide OM No. 23-140/2015-HSMD dated 25.01.2016 and actual user condition beside other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Secunderabad					
120.	M/s Isgec Hitachi Zosen Ltd, Noida 01/53/8/00013/AM-17/I-1/IC	08.04.16	32 nos. Re-treaded Tyres (for use in 650 Mt Hydraulic "in plant" Movement and jacking system).	15.42	Comments awaited from DIPP.

121.	M/s. Balaji Rubber Industries Pvt. Ltd. Salem 01/53/162/MISC/AM-17/B-2/IC	19.04.16	5000 MT rubber Scraps as per application	310.50	Approved as recommended by DIPP vide OM No. 9/21/2016-TSW dated 23.05.2016 and MoEF&CC vide OM No. 23-133/2015-HSMD dated 14.03.16
RA Coimbatore may issue the import authorization to the applicant for import of 5000 MT of used rubber tyres/tubes scrap (multiple cuts/shreds (press baled or in loose condition) from GCA for CIF value of Rs.3,10,50,000/- (YS\$450,000) subject to other statutory clearances mentioned in the MoEF&CC WL O.M. No. 23-133/2015-HSMD dated 14.03.2016 and actual user condition beside other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Coimbatore.					
122.	M/s. Eswari Global Metal Industries Pvt Ltd, Mangalore01/53/8/00076/AM17/E-3/IC	19.05.16	9040 MTs of Lead Battery Plate Covered by ISRI and Lead Acid Battery	5380.75	Comments sought from DIPP on 19.5.16 Recommended by MOEF Vide OM No. 23-31/2009-HSMD Dated 23.02.2016
123.	M/s. Surya Rubber Industries, Gudivada 01/53/8/00072/AM17/S-9/IC	11.05.16	2300 MTs of Used Rubber Tyre with Multiple cuts or single cut or Shredded in Prerss Baled or Loose Form	61.64	Comments sought from DIPP on 13.5.16 Recommended by vide OM No. 23-86/2015-HSMD Dated 29.04.2016
124.	M/s. S.P.Rubber, Chittore 01/53/8/201/AM17/S-20/IC	31.05.16	4000 MTs of Used Tyres & Tubes Scrap With one cut or Multiple Cut, Blaed/shredded./Press	320.00	Approved as recommended by DIPP vide OM No. 9/34/2016-TSW dated 14/15.06.16 and MOEF vide OM No. 23-234/2014-HSMD Dated 26.05.2016.
RA Secunderabad may issue the import authorization to the applicant for import of 3500 MTs of Used Rubber Tyres / tubes scrap (Single cut / multi-cut/shredded) (press baled or loose) from GCA for a proportionate CIF value subject to the conditions mentioned in the MoEF & CC OM. No. 23-234/2014-HSMD dated 26.5.2016 and actual user condition beside other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Secunderabad					
125.	M/s. Sunflex Recycling Pvt. Ltd, Ahmedabad 01/53/8/202/AM17/S-21/IC	31.05.16	24000 MTs of Used Tyres & Tubes Scrap With one cut or Multiple Cut, Blaed/shredded./Press	1920.00	Approved as recommended for 19674 MTs by DIP vide OM No. 9/35/2016-TSW dated 14/15.06.16 and MOEF vide OM No. 23-235/2014-HSMD Dated 26.05.2016
RA Ahmedabad may issue the import authorization to the applicant for import of 19,674 MTs of Used Rubber Tyres / tubes scrap (Single cut / multi-cut/shredded) (press baled or loose)from GCA for a proportionate CIF value subject to the conditions mentioned in the MoEF & CC OM. No. 23-235/2014-HSMD dated 26.05.2016 and actual user condition beside other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Ahmedabad.					
126.	M/s. Sasa Rubbers Pvt Ltd, Morbi 01/53/8/00084/AM17/S-11/IC	13.05.16	2000 MTs of Rubber Scrap	100.00	Confirmation of NoC may be sought from MOEF(CC) Recommended for 2000 MTs by DIPP vide OM No. 9/26/2016-TSW dated 06.06.2016.
127.	M/s. Eco Mills, Kerala 01/53/8/108/AM17/E-4/IC	18.05.16	800 Mt of Cut Waste Tyre	10.70	Comments sought from MOEF on 24.5.16 Clarification sought by DIPP vide OM No. 9/29/2016-TSW dated 06.06.2016

128.	M/s. A One Rubber Industries, Delhi 01/53/8/112/AM17/A-12/IC	18.05.16	10000 Mt of Old/Used Rubber Tyre Scrap	340.00	Comments sought from MOEF Recommended for 10,000 MTs by DIPP vide OM No. 9/28/2016-TSW dated 06.06.2016
129.	M/s. Sam Industries, Bhuj 01/53/8/85/AM17/S-12/IC	13.05.16	1000 Mts of Rubber Scrap	100.00	Comments sought from MOEF Recommended by DIPP for vide OM No. 9/25/2016-TSW dated 06.06.2016
130.	M/s. S.E. Power Ltd, Delhi 01/53/8/189/AM17/S-18/IC	27.05.16	7000 Mts of Rubber Scrap/Pairings/Tyre Ccrops/Rubber Tube Scraps	198.00	Comments sought from MOEF on 1.6.16 Recommended for 3576 MTs by DIPP vide OM No. 9/33/2016-TSW dated 22.06.2016
131.	M/s. Armacell India Pvt Ltd, Pune 01/53/8/151/AM17/A-13/IC	23.05.16	280000 Kgs of Waste and Scrap of Nitrile rubber	51.16	Comments sought from MOEF DIPP vide OM No. 9/30/2016-TSW dated 06.06.2016 has sought information from the firm.
132.	M/s. Kesar Colour chem Industries, Mumbai 01/53/8/173/AM17/K-9/IC	25.05.16	5 Mts of Refused Derived Fuel	5000.00	Rejected as not recommended by DIPP vide OM No. 9/32/2016-TSW dated 09.06.2016.
133.	M/s. Sundram Fastners Limited. Chennai 01/53/8/0005/AM-15/S-2/IC	13.05.2016	Chromium powder	6.73	Approved as recommended by DIPP vide OM No. 9/80/2015-TSW dated 26.05.2016
RA Chennai may issue the import authorization to the applicant for import of 500 Kgs of Chromium Powder, for the manufacture of 2500 nos. of Interconnect for Solid Oxide Fuel Cell (SOFC), from France for a proportionate CIF value subject to actual user condition beside other usual condition of import authorization.					
134.	M/s. Beacon marketing, Bangalore 01/53/8/172/AM17/B-8/IC	25.05.16	1000 nos of used Wrist Watches Mechanical and Automatics	10.00	Rejected as not recommended by DIPP vide OM No. 9/31/2016-TSW dated 09.06.2016
135.	M/s. Mumbai Fabrics Pvt. Ltd, Mumbai 01/53/162/Misc/AM-17/M-9/IC	13.06.16	99,000 MTs of old & used tyre scrap/rubber scrap		Approved as recommended by MoEF&CC vide OM No. 23-73/2013-HSMD dated 21.06.16 and DIPP vide OM No. 9/20/2015-TSW dated 21.06.16.
RA Mumbai may issue the import authorization to the applicant for import of 33,000 MT of old and used tyres scrap/rubber scrap (one cut/multiple cuts/) in pressed baled or bags or loose form GCA for a proportionate CIF value subject to other statutory clearances mentioned in the MoEF&CC WL O.M. No. 23-73/2013-HSMD dated 21.06.2016 subject to actual user condition beside other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
Ministry of Steel (MoS)					
136.	M/s Impex Ferro Tech Ltd, Kolkata 01/53/162/Misc/AM-16/I-2/IC	27.04.16	50000 MTs Ferro Manganese Slag⊗MN23-38% MAX, Cao-18-24% MAX, SiO2-23-30% MAX, AL2O3-15% MAX, MgO-2.5-4.5% MAX)	2048.20	Comments sought from MoEF & M/o Steel on 29.04.2016. The representative of MoS has stated that the case may be decided on the basis of comments of MoS only as MoS is the only administrative Ministry in case of the concerned ore. The committee

					in the meeting dated 19.05.16 agreed to this and decided to process the case on file after receipt of comments from MoS. MoS vide letter dated 21.06.16 has sought information from the firm.
137.	M/s Modern India Con-Cast Ltd, Kolkata. 01/53/8/28/AM-17/M-4/IC	26.04.16	50000 MTs Ferro Manganese Slag	2493.75	Comments sought from MoEF & M/o Steel on 5.5.16. The representative of MoS has stated that the case may be decided on the basis of comments of MoS only as MoS is the only administrative Ministry in case of the concerned ore. The committee in the meeting dated 19.05.16 agreed to this and decided to process the case on file after receipt of comments from MoS.
138.	M/s. Bihar Foundry & Castings Ltd, Ranchi 01/53/8/00140/AM17/B-7/IC	19.05.16	36000 Mt of Ferro Manganese Slag	1294.51	Comments sought from MoS on 24.5.16
Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment & Forests (MoEF)					
139.	Neelkamal Industries, Ulhasnagar 01/53/162/847/AM-15/N-42/IC	9.2.15	100 Mt of Acrylic Plastic Scrap Waste Crushed	31.20	Comments sought from MoEF&CC on 23.3.15. D/o C&PC vide letter No. 25016/1/2016-PC.II dated 18.03.2016 has sought information from the applicant.
140.	Krishan Poly Plast, Valsad 01/53/162/680/AM-16/K-22/IC	9.10.15	500 MTs of all mixed plastic scrap.	153.00	Comments sought from MoEFCC on 14.12.15 & 03.03.16. D/o C&PC vide letter No. 25016/1/ 2016-PC.II dated 21.03.2016 has sought information from the applicant.
141.	S. Ranjit Singh Anand & Co., Thane 01/53/162/856/AM-16/S-129/IC	3.12.15	500 MTs of all mixed plastic scrap.	153.00	D/o C&PC vide letter No. 25016/1/ 2016-PC.II dated 21.03.2016 has sought information from the applicant. MoEFCC vide letter dated 02.03.16 has sought information from the applicant.
142.	Tagros Chemicals India Ltd., Chennai 01/53/162/832/AM-16/T-29/IC	1.12.15	134 MTs of Carbon Tetra Chloride.	14.63	DC&PC vide letter dated 07.01.16 have sought some information from the applicant. Recommended by MoEF&CC vide O.M. No. 11/7/15-OC dated 7.1.16
143.	Alexandra International, Delhi 01/53/8/553/AM-16/A-75/IC	30.12.15	2000 MTs of Pet Flakes and Granules and Virgin Plastic Waste (PP/HDPE/LDPE).	301.54	DC&PC vide letter No. 25016/1/2014-PC dt. 8.1.16 has sought information from the applicant. Recommended by MoEFCC vide OM No. 17-16/2014-HSMD dated 05.02.2016.

144.	Hemani Industries Ltd., Mumbai 01/53/8/557/AM-16/H-25/IC	1.1.16	192000 Kgs of Carbon Tetra Chloride.	18.93	DC&PC vide letter dated 25.02.16 have sought information from the applicant. Recommended by MoEF&CC vide OM No 11/7/15-OC dated 25.01.16
145.	Phoenix Lamps Ltd., Gautam Budh Nagar 01/53/8/536/AM-16/P-52/IC	18.12.15	02 kgs of Bhromochloromethane.	0.55	DC&PC vide OM No. 12022/2/20116-CH-II dated 18.02.16 has sought information from the applicant.
146.	M/s. Shakti Plas Industries, Delhi 01/53/8/662/AM-16/S-146/IC	08.03.16	20,000 MT of Virgin Plastic Scrap(PE/PP/PS/ABS)	670.00	Recommended for 2000 MTs by MoEF&CC vide OM No. 17-2/2016-HSMD dated 14.03.16. Deptt. of C&PC vide letter dated 23.03.16 has sought information from the applicant.
147.	Chirag Enterprise, Jamnagar 01/53/162/1126/AM-16/C-46/IC	21.03.16	2000 MTs of Acrylic Plastic scrap	630.00	Comments sought from MoEF on 23.03.2016. Recommended for 800 MTs by C&PC vide OM No. 25016/2/2013-PC II dated 10.03.16
148.	Gharda Chemicals Ltd, Mumbai 01/53/8/776/AM-16/G-32/IC	28.03.16	192000 Kgs of Carbon Tetra Chloride	19.87	Recommended by MoEF&CC vide OM No. 11/7/2016-OC dated 26.04.16. Deptt. of C&PC vide letter dated 07.04.2016 has sought information from the firm.
149.	Meghmani Organics Ltd, Ahmedabad 01/53/8/691/AM-16/M-78/IC	31.03.16	170000 kgs of Carbon tetra chloride	17.19	Recommended for 170 MTs by MoEF&CC vide OM No. 11/7/2016-OC dated 26.04.16. Comments sought from DC&PC on 06.04.16
150.	M/s. Gujarat Agrochem Ltd, Mumbai 01/53/162/MISC/AM-16/G-29/IC	22.02.2016	186 Mts Carbon tetra chloride	18.81	D/o C & PC vide letter No. 12022/9/2013-CH-II dated 27.04.16 has sought information from the firm. Recommended for 186 MT by MoEF&CC vide OM No. 11/7/2016-OC dated 26.04.16.
151.	M/s. Bayer Vapi Pvt. Ltd, Vapi 01/53/162/Misc/AM-17/B-3/IC	25.04.16	169 Mt of Carbon Tetra chloride	17.47	Recommended for 169 MTs by MOEF&CC vide OM No. 11/7/2016-OC dated 24.05.2016 C&PC vide letter No. 12022/9/2013-CH-II dated 16.05.16 has sought information from the firm.
152.	M/s. Rajdeep Plastics, Jamnagar 01/53/8/43/AM-17/R-4/IC	27.04.2016	500 MTs of Acrylic Plastic Scrap,	204.00	Comments sought from MOEF & C & PC on 5.05.2016
153.	M/s. Globe Products, Jamnagar 01/53/8/42/AM-17/G-3/IC	27.04.2016	500 MTs of Acrylic Plastic Sheets Scrap,	204.00	Comments sought from MOEF & C & PC on 5.05.2016
154.	M/s. Gadre Marine Exports Pvt Ltd, Ratnagiri. 01/53/8/00069/AM17/G-6/IC	11.05.16	600 Cubic Meter of Anaerobic Granular Start-up Sludge	91.26	Comments sought from C & PC on 19.5.16

Department of Electronics & Information Technology (Deity) & Ministry of Environment & Forests (MoEF)					
155.	Hewlett-Packard India Sales Pvt. Ltd., Bangalore 01/53/8/421/AM-15/H-22/IC	28.10.14	3,11,398 nos. of Refurbished Computer Parts For Warranty Replacement	22585.00	Deity vide letter dated 24.02.16 has informed that the reply is awaited from the applicant. Recommended by MoEFCC vide OM No. 23-31/2011-HSMD dated 18.12.14
156.	HCL Services Ltd., Noida 01/53/8/666/AM-15/H-34/IC	10.3.15	26623 nos. of Hard Disk Drivers as per Annexure	540.18	Deity vide letter dated 24.02.16 has informed that the reply is awaited from the applicant. Comments sought from MoEF&CC on 20.3.15
157.	Fuitsu India P Ltd., New Delhi 01/53/8/584/AM-15/F-11/IC	21.1.15	84 nos. of Electronic parts as per E-application.	31.50	Deity vide letter dated 24.02.16 has informed that they have sought information from the applicant on 15.01.16 Recommended by MoEF&CC vide OM No. 23-171/2013-HSMD dated 13.6.14 & 14.07.15.
158.	Acer India Pvt. Ltd., Bangalore 01/53/8/506/AM-16/A-66/IC	1.12.15	61926 nos. of Refurbished Computer parts.	3186.64	Deity vide letter dated 20.05.2016 has requested the firm to depute technical representative for discussion for further processing the matter. Recommended by MoEF&CC vide OM No. 23-28/2011-HSMD dated 22.02.16
159.	U – Prints, New Delhi 01/53/8/530/AM-16/U-4/IC	28.12.15	15000 nos. of 2 nd Hand Functional Cathode ray tube.	55.00	Rejected as not recommended by Deity vide letter no. 16(1)/2016-IPSW dated 20.05.16
160.	Exterran Energy Solutions Pvt. Ltd., Chennai 01/53/162/1000/AM-16/E-18/IC	29.1.16	113 nos. of Used Computer Systems, Monitors etc.	1.09	Deity vide letter dated 24.02.16 has informed that they have sought information from the applicant on 20.05.2016 MoEF&CC vide letter dated 01.04.16 has sought information from the firm.
161.	M/s. Ausillium Salesian Society, Mumbai 01/53/162/MISC/AM-17/A-4/IC	22.04.16	21 nos of Laptops	0.43	Rejected as not recommended by Deity vide OM No. 16(7)/2016-IPHW dated 16.06.2016.
162.	M/s. Philips India Ltd, Pune 01/53/8/687/AM-16/P-70/IC	27.04.2016	Used mobile help button as per application	225.35	Comments sought from MOEF Deity has sought information OM No. 16(6)/2016-IPHW dated 26.05.2016.
163.	Cochlear Medical Devices Co. (I) Pvt. Ltd., Mumbai 01/53/8/325/AM-16/C-23/IC	12.8.15	1979 nos. of Refurbished/Repaired Processing Unit.	199.87	Deity vide letter No. 16(11)/15 dated 21.03.16 has sought information from the applicant. Recommended for 2000 Nos. by MoEF&CC vide OM No. 5-25/2015-HSMD dated 11.03.16.
164.	M/s. Epcos india Pvt Ltd, Nadia 01/53/162/MISC/AM17/E-5/IC	24.05.16	2000 Kg of Zirconia Oxide Powder	42.00	Comments sought from Deity on 01.06.16

165.	M/s Bridge Tree Consultancy Pvt Ltd, Kolkata 01/53/102/8/AM17/B-6/IC	18.5.16	19 nos of used Computers	11.49	Comments sought from MOEF on 19.5.16 Deity vide OM No. 16(8)/2016-IPHW dated 15.06.16 has informed that since the import permission has not been solicited and it is only shifting of manufacturing location, they have no comments to offer.
Ministry of Environment & Forests, Ozone Cell [MoEF(O)]					
166.	M/s. Reflex Industries Ltd, Chennai 01/53/8/631/AM16/R-55/IC	15.02.16	1000 M.T. of HCFC-R141B(1,1-Dichloro-1-Fluoroethane)	1526.43	Comments sought from MOEF on 01.03.16
167.	M/s Piramal Enterprises Ltd, Medak. 01/53/8/671/AM-16/P-68/IC	11.03.16	450 M.T. of Refrigerant Gas R-22	496.80	MOEF&CC vide letter dated 24.05.16 has sought information from the firm.
168.	M/s. Industrial Foams Pvt Ltd, Noida 01/53/8/32/AM-17/I-4/IC	27.04.16	160 Mts of HCFC-141B	326.96	Approved as recommended by MoEF (O) vide OM No. 11/2/2016-OC dated 20.05.2016.
RA CLA, New Delhi may issue the import authorization to the applicant for import 160 MT of HCFC-141B from China for a CIF value of Rs.32696000/- (Euro 488,000) subject to actual user condition besides other usual conditions of import authorisation.					
Ministry of Environment & Forests, Wildlife Division [MoEF(WL)]					
169.	A.M. Industrial Enterprises, New Delhi 01/53/162/324/AM-15/A-29/IC	24.7.14	2 pcs. of Bushnell Night Vision Binocular 2.5 X 40 Mm Gen 1 Nv	0.72	Comments awaited from MoEF(WL). Case de-listed because of no response.
170.	Brahmagiri Dev. Society, Wayanad, Kerala 01/53/8/136/AM-15/B-11/IC	11.7.14	1 no. of Karl Scherer (Germany Make) Penetrating Bolt Stunner Model KI With 0.25 Caliber High Power Cartridges 6.8915 Mm (10,000 pcs.)	2.76	Comments awaited from MoEF(WL). Case de-listed because of no response.
171.	Kushaldeep Singh Dhillon, Chandigarh, 01/53/8/271/AM-14/K-18/IC	10.9.13	01 pcs. of Animal Trophy	0.30	Comments sought from MoEF (WL) on 24.9.14. Case de-listed because of no response.
172.	Mohammed Fateh Faiz Bin Jung, Hyderabad 01/53/162/644/AM-15/M-54/IC	25.11.14	14 nos. of Trophies	1.36	Comments sought from MoEF (WL) on 3.12.14. Case de-listed because of no response.
173.	Indian Heritage Pefumers, Moradabad 01/53/8/438/AM-16/I-34/IC	23.10.15	3300 Kgs of Sandal Wood.	26.55	MoEFCC (SU Divison) vide O.M. No. 5-4/2010-SU dated 22/28.12.15 has sought information from the applicant. Case de-listed because of no response.
174.	M/s. G. Amarender Reddy, Hyderabad 01/53/8/621/AM16/G-39/IC	05.02.16	21 nos of Taxidermy Animal Mounts	1.54	Comments sought from MOEF(WL) on 16.02.16.
175.	M/s. K.K.Traders(HUF), Amritsar. 01/53/8/638/AM16/K-28/IC	25.02.16	40 Mt of Kuth roots	54.82	MoEF&CC vide letter No. 3-21/2016/WL dated 09.05.16 has sought information from the firm.

176.	M/s. West Bengal Zoo Authority, Kolkata 01/53/8/654/AM16/W-3/IC	19.02.16	17 nos of Syringe Projectors & their accessories	16.86	Approved as recommended by MOEF & CC(WL) vide OM No. 3-48/2016/WL dated 31.05.2016
RA Kolkata may issue the import authorization to the applicant for import of 17 nos. of Syringe Projectors & their accessories (as per details given in the MoEF&CC (WL) O.M. No. 3-48/2016/WL dated 31.05.2016) from France for a CIF value of Rs. 16,86,073.00 (Euro 21,343.00/-) subject to actual user conditions besides other necessary statutory clearances. The enclosures will be sent by e-mail to the applicant and RA Kolkata					
177.	M/s. Ziaul Hoque (Proprietor Firdous Industries), Assam 01/53/162/1131/AM-16/Z-5/IC	28.03.16	7.5 Kgs of Thymelaeaceae Aquilaria crassna (Compound Oil)	0.51	Comments sought from MOEF (WL) on 31.03.2016.
178.	M/s. Hi-Tech Advance Products, Indore 01/53/8/693/AM-16/H-37/IC	1.04.16	8 sets of veterinary Equipment / tranquilizer Equipment/ co2-injection rifle accessories	14.42	Approved as recommended by MOEF & CC(WL) vide OM No. 3-42/2016 dated 26.05.2016.
RA Indore may issue the import authorization to the applicant for import of 8 sets of veterinary Equipment / tranquilizer Equipment/CO2-injection rifle & their accessories (as per details given in the MoEF&CC (WL) O.M. No. 3-42/2016/WL dated 26.05.2016 from Denmark, for a CIF value of Rs. 14,42,719.50 (Euro 18970.67) subject to the conditions mentioned in MOEF&CC(WL) O.M. dated 26.5.2016 other necessary statutory clearances. The enclosures will be sent by e-mail to the applicant and RA Indore					
179.	M/s. Adinath Veterinary Products Pvt. Ltd, Indore 01/53/8/00035/AM-17/A-7/IC	27.4.16	84 nos of Tranquilizing Equipment/Remote Injection Gun	6.01	Approved as recommended by MOEF(WL) vide OM No. 3-39/2016/WL dated 25.05.2016.
RA Indore may issue the import authorization to the applicant for import of 84 Nos of Tranquilizing Equipment/Remote Injection Gun & their accessories from Germany, as per details given in the MoEF&CC (WL) O.M. No. 3-39/2016/WL dated 25.05.2016, for a CIF value of Rs. 6,01,918/- (Euro 7,524.03) subject to the conditions mentioned in MOEF&CC(WL) O.M. dated 26.5.2016 other necessary statutory clearances. The enclosures will be sent by e-mail to the applicant and RA Indore					
180.	M/s. A & S Creations, New Delhi. 01/53/162/MISC/AM-17/A-8/IC	6.05.16	10 nos of Night Vision Binocular Tracker -3x42	2.32	Comments sought from MOEF(WL) on 10.05.2016
181.	M/s. A & S Creations, New Delhi. 01/53/162/MISC/AM-17/A-9/IC	6.05.16	11 nos of GPS Plus 3 collaras-Transreceiver	34.78	Comments sought from MOEF(WL) on 10.05.2016
182.	M/s. Gautam Trading Company, Delhi 01/53/162/MISC/AM-17/G-2/IC	26.4.16	40 M.T. of Saussurea Lappa	12.99	MOEF & CC(WL) has sought information vide no. 3-44/2016/WL dated 30.05.2016
183.	M/s. Govind Deo, Ajmer 01/53/8/00066/AM-17/G-5/IC	11.5.16	2 nos of Hunting Trophies	2.26	Comments sought from MOEF(WL) on 05.05.2016
184.	M/s. Adinath Veterinary Products Pvt. Ltd., Indore 01/53/8/00073/AM17/A-10/IC	13.05.16	385 nos of Tranquilizing Equipment / Remote Injection Gun	8.91	Comments sought from MOEF(WL) on 19.5.16
185.	M/s. Hi-Tech Advance Products, Indore 01/53/8/61/AM17/H-8/IC	25.05.16	1 Sets of Veterinary Equipment/tranquilizer Equipment/Co2-Injectionrifle accessories	1.25	Comments sought from MOEF(WL) on 26.5.16
186.	M/s. Chandaka Wildlife Division, Bhubaneswar 01/53/162/MISC/AM-17/C-3/IC	27.04.16	1 nos of NVG (Night Vision Goggle),	1.33	Approved as recommended by MOEF & CC(WL) vide OM No. 3-43/2016/WL dated 01.06.2016
RA Cuttack may issue the import authorization to the applicant for import of 01 nos of Night Vision Goggle from USA for a CIF value of Rs. 1,33,000/- (US \$ 1900) subject to other statutory clearances mentioned in the MoEF&CC O.M. No. 3-43/2016/WL dated 01.06.2016 and actual user condition beside other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Cuttack					

Department of Heavy Industry (DHI)					
187.	M/s. Crompton Greaves Ltd, Mumbai 01/53/162/MISC/AM-17/C-4/IC	6.05.16	25000 kg of chromium powder	549.78	D/o Heavy Industry sought information vide UO No. 7/14/08/TSW(B) dated 09.06.2016.
Ministry of Home Affairs (MHA)					
188.	AFP Operation A.S., Mumbai 01/53/8/511/AM-14/A-74/IC	5.2.14	60 NOS. OF SIGNAL CARTRIDGES	0.77	The representative of MHA in the EFC meeting dated 21.01.16 informed that they would send specific recommendation in addition to their letter No. V-11026/31/15-Arms dated 31.8.15.
189.	Jayashree Consulting India, Orissa 01/53/162/861/AM-14/J-26/IC	8.5.14	4 nos. of Night Vision Monocular & Accessories	7.68	MHA vide letter No. IV-24011/11/2013-Prov-I dated 26.02.15 has sought information from Odisha Police.
190.	National Security Guard, New Delhi 01/53/162/450/AM-15/N-23/IC	8.9.14	SPYBOWL 3600 KIT	19.66	MHA vide letter No. IV-24011/11/2013-Prov-I dated 24.9.14 has sought information from the applicant
191.	Dinex India P Ltd., Dehradun 01/53/8/315/AM-15/D-14/IC	19.9.14	1,50,000 NOS. OF PAPER TUBE PRIMED HULLS	6.28	The representative of MHA had informed in EFC meeting 10/16 that dated 21.01.16 informed that they would send specific recommendation in addition to their letter No. V-11026/31/15-Arms dated 31.8.15.
192.	Mel Systems & Services Ltd., Chennai 01/53/8/391/AM-15/M-41/IC	8.10.14	1 no. of Through Wall Radar	14.80	MHA vide OM No. IV-24011/11/2013-Prov.I dated 2.7.15 has sought information from the applicant
193.	Mel Systems and Services Ltd., Chennai 01/53/171/316/AM-15/M-52/IC	25.11.14	01 no. of Denix Russian AK-47 Assault Rifle & 01 no. of Denix Replica M92 Automatic Pistol	0.19	MHA vide ID No. IV-13011/22/12-Prov.II/112 dated 5.8.15 has sought information from the applicant. DRDO vide letter dated 30.7.15 has sought information from the applicant.
194.	Simson Gun House, Mangalore 01/53/162/576/AM-15/S-103/IC	24.10.14	6000 NOS. OF CARTRIDGES	3.48	The representative of MHA had informed in EFC meeting 10/16 that they would send specific recommendation in addition to their letter No. V-11026/31/15-Arms dated 31.8.15.
195.	National Security Guard, New Delhi 01/53/162/950/AM-15/N-47/IC	11.3.15	128 nos. of Sniper Rifle as per Annexure-A of application.	951.53	Comments sought from MHA on 24.3.15
196.	Ankur Flourides, Ghaziabad 01/53/8/04/AM-15/A-1/IC	2.4.14	BLANK FIRING GUNS & CARTRIDGES	11.11	Approved as recommended by MHA vide OM No. V-11026/31/15-Arms dated 06.06.2016
RA, CLA, New Delhi may issue the import authorization to the applicant for import of Replica / Blank Firing Guns, as details given in the application, from Turkey for a CIF value of Rs. 11,11,101.00 (US \$ 17,636.52)) subject to usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					

197.	Lt. Col. Vinod Bhasker, Nilgiris (TN) 01/53/162/138/AM-16/V-6/IC	19.5.15	01 no. of .22M 1911 Converter.	0.25	Rejected as not recommended by MHA vide OM No. A/17303/CONVERSION/NSP/OS-15A dated 17.06.16.
198.	Prashant Singh, Dehradun 01/53/8/219/AM-16/P-19/IC	25.6.15	01 no. of Blaser with accessories.	4.15	MHA vide OM dated 21.06.2016 has sought information from the firm. Recommended by MoEFCC(WL) vide OM No. 3-53/15-WL dated 3.8.15
199.	Tech Sol Technologies P Ltd., Vellore 01/53/162/893/AM15/T-39/IC	16.1.15	3 Nos. of Passive Night Telescopic Sights	9.49	MHA vide ID No. IV-24011/11/13-Prov.I/939 dated 5.5.15 has sought end-use certificate and supply order from the applicant.
200.	A.M. Industrial Enterprises, New Delhi 01/53/162/228/AM-16/A-25/IC	1.7.15	02 Pcs. of 2.5x40 Gen I NV Binocular Model 260401.	0.55	Comments sought from MHA on 5.8.15
201.	A.M. Industrial Enterprises, New Delhi 01/53/162/431/AM-16/A-36/IC	5.8.15	07 Pcs. of 2.5x40 Gen I NV Binocular Model 260401.	1.93	Comments sought from MHA on 5.8.15
202.	E.I. Dupont India Pvt. Ltd., Gurgaon 01/53/8/265/AM-16/E-8/IC	15.7.15	Arms & Ammunition as per ANF2M	29.92	MHA vide ID No. V-11026/62/15-Arms dated 7.1.16 has sought information from the applicant, which has been communicated to the applicant on 12.01.16.
203.	Reliance Industries Ltd., Mumbai 01/53/8/234/AM-16/R-29/IC	3.7.15	01 Pak consisting of 25 cartridges, Cable Gun Red	0.24	MHA vide Letter No. 11026/48/2015-Arms dated 30.03.16 has sought information from the applicant.
204.	Star Aerospace Industries, Dehradun 01/53/8/393/AM-16/S-93/IC	21.9.15	38 nos. of AK-47 Spare Parts.	1.07	MHA vide ID No. IV-13011/22/12-Prov.II, 2005 dated 14.10.15 has sought information from the applicant which has been conveyed to the applicant on 05.11.15.
205.	Star Aerospace Industries, Dehradun 01/53/8/394/AM-16/S-94/IC	21.9.15	38 nos. of AK-47 Spare Parts.	1.07	MHA vide ID No. IV-13011/22/12-Prov.II, 2004 dated 14.10.15 has sought information from the applicant which has been conveyed to the applicant on 05.11.15.
206.	Syndicate Innovation International Ltd., 01/53/8/500/AM-16/S-128/IC	30.11.15	500 nos. of Barel for Airgun, 250 Pcs of Fiber Stock, 250 Pcs of Wooden Stock and 500 Pcs of Trigger Assembly Air Guns.	54.75	MHA vide letter No. V-11026/68/15-Arms dated 20.01.16 has sought information from the applicant.
207.	Security Instruments, New Delhi 01/53/8/455/AM-16/S-123/IC	2.11.15	04 nos. of Digital Day Night Vision Goggle.	11.56	MHA vide letter No. IV-24011/54/15-Prov-I/2363 dated 29.12.15 has sought information from the applicant
208.	Almighty Techserv, New Delhi 01/53/8/525/AM-16/A-69/IC	11.12.15	1250 pcs of Cartridges for Disruptor.	47.85	MHA vide letter dated 28.01.16 has sought some information from AIG Police, Bhopal.

209.	OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/577/AM-16/O-9/IC	14.1.16	03 nos. of Night Vision Devices.	5.53	Comments sought from MHA on 27.1.16.
210.	OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/576/AM-16/O-8/IC	14.1.16	01 no. of UAV/DRONE System.	6.17	Comments sought from MHA on 27.1.16.
211.	LNG Security Services P Ltd., New Delhi 01/53/8/590/AM-16/L-13/IC	22.1.16	60 nos. Spares of Water Jet Disrupter.	3.66	Comments sought from MHA on 1.2.16.
212.	M/s. Pahwa Manufacturers, Sitapur. 01/53/162/1043/AM16/P-62/IC	12.02.16	2375 Kgs of CBS-3 Powder (Propellant)	3.6	Comments sought from MHA on 07.03.16.
213.	M/s. Avaana Software & Services Pvt. Ltd, New Delhi 01/53/8/131/AM-14/A-23/IC	23.02.16	500 Nos. of unmanned Arial Vehicle	250.00	The applicant vide letter dated 23.02.16 has informed that they have submitted the reply to MHA on their query.
214.	Commandant, 47BN PAC Task Force, Ghaziabad 01/53/162/1100/AM-16/C-45/IC	14.03.16	Taser X2 Electronics Disabling Device (EDD)	7.44	MHA vide Letter No. IV-20011/04/2016-Prov. I dated 11.04.16 has sought information from the applicant.
215.	M/s. Alpha Design Technologies Pvt Ltd, Bangalore 01/53/8/695/AM-16/A-98/IC	01.04.16	2 nos of corner shot CSM Model for 9mm Pistol (Glock 17/19)	6.64	MHA Prov.II vide ID No. IV-13011/22/12-Prov.II dated 05.05.16 has sought information from the applicant.
216.	M/s. Alpha Design Technologies Pvt Ltd, Bangalore 01/53/8/695/AM-16/A-97/IC	01.04.16	5 nos of corner shot CSM Model for 9 mm Pistol (Glock 17/19)	16.60	MHA Prov.II vide ID No. IV-13011/22/12-Prov.II dated 05.05.16 has sought information from the applicant.
217.	M/s. Harish Gun House, Kanpur 01/53/162/MISC/AM-17/H-3/IC	22.04.16	250 kgs of CBS-3 Powder (Propellant)	2.81	Comments sought from MHA on 03.05.16
218.	M/s. WW Defsys Pvt. Ltd, New Delhi. 01/53/8/00062/AM-17/W-3/IC	9.05.16	17 nos of Night Vision Binocular DIANA3X	34.05	MHA has sought information vide ID No. IV-20011/05/2016-PROV-I dated 27.05.2016
219.	M/s. Continental Defence Solutions Pvt. Ltd, New Delhi 01/53/8/00093/AM17/C-8/IC	18.5.16	2 nos of Assault Rifle 7.62x39MM Folded Butt Model No-M70AB3MH, 2 nos of Assault Rifle 7.62x39MM Fixed Butt Model No-M70B3MH and 30200 Rounds of Ammunition/Cartridge	11.28	Comments sought from MHA on 06.06.16

Defence Research & Development Organisation (DRDO)

220.	Bharat Forge Ltd., New Delhi 01/53/8/327/AM-16/B-16/IC	13.8.15	01 set of Used (Model 1960) Test bed for karan consisting of Platform, Cardle, Main Bearing, Right Trail, Left Trail.	243.75	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 30.12.15 has sought information from the applicant, which has been communicated to the applicant on 06.01.16. Reminder received from DRDO vide letter dated 02.02.16.
221.	Bharat Forge, Pune 01/53/8/389/AM-16/B-20/IC	16.9.15	2 SETS OF KITS WITH TOOLS, SPARES, PARTS & CARRIAGE	536.00	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 12.02.16 has sought information from the applicant.

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222.	Micron Instruments Pvt. Ltd., Chandigarh 01/53/8/410/AM-16/M-52/IC	30.9.15	140000 nos. of Blaided Nails.	5.78	Recommended by DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 15.01.16, however, they have suggested consulting D/o Defence Production before taking a decision in the case. Comments sought from DDP on 15.03.16.
223.	Star Aerospace Industries, Dehradun 01/53/8/435/AM-16/S-114/IC	16.10.15	01 no. of Jammer.	42.04	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 22.03.16 has informed that the firm may be asked to confirm whether they have followed the procedure laid down in "Jammer Policy" of Cabinet Secretariat.
224.	Samtel Avionics Ltd., New Delhi 01/53/8/504/AM-16/S-127/IC	1.12.15	02 nos. of Smart Display Units and 06 nos. of Cable assembly test power.	19.78	DRDO vide letter dated DIC/SCOMET/4802/M/15 dated 25.01.16 has sought information from the applicant.
225.	Tak Technologies Pvt. Ltd., New Delhi 01/53/8/537/AM-16/T-30/IC	22.12.15	10600 nos. of Night Vision Devices.	55580.00	DRDO vide letter dated 15.01.16 has sought information from the applicant. The deficiency has been communicated to the applicant vide letter dated 27.01.16. DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 24.02.16 has informed that inputs received from the applicant does not contain the EUC & requested to provide EUC to enable them to offer their comments. Reminder received from DRDO vide letter dated 18.03.16.
226.	Tata Power SED, Bangalore 01/53/8/582/AM-16/T-34/IC	18.1.2016	01 no. of Portable Ground Station for Cruiser Mini Magline 050012, 02 nos. Mini Cruiser UAV Platfrom System (Magline Type: 050014) and 01 no. Cruiser UAV Platfrom System (Magline Type; 050015).	419.97	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 04.02.16, which has been communicated to the applicant on 22.02.16. Reminder dated 18.03.16 has been received from DRDO.
227.	M/s. Tak Technologies Pvt. Ltd., New Delhi 01/53/8/613/AM16/T-37/IC	04.02.201 6	26 nos of Holographic Weapon Sight.	12.46	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 23.02.16 has asked for the technical specification of Holographic Weapon Sight.
228.	Intech Dmls Pvt. Ltd., Bangalore 01/53/162/110/AM-16/I-10/IC	28.4.15	116 Kgs of Titanium Alloy Powder.	13.36	Comments sought from DRDO on 20.3.16. DRDO vide letter No. DIC/SCOMET/4802/M/16 dated 06.04.16 has sought information from the applicant.

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229.	Intech Dmls Pvt. Ltd., Bangalore 01/53/162/MISC/AM-16/I-39/IC	23.11.15	200 Kgs of Titanium Alloy Powder (Ti64).	45.90	Comments sought from DRDO on 20.3.16. DRDO vide letter No. DIC/SCOMET/4802/M/ 16 dated 06.04.16 has sought information from the applicant.
230.	M/s. SRG Techno P. Ltd, Gurgaon. 01/53/8/663/AM16/S-147/IC	09.03.16	32 nos of Piccattiny Rail For AK47	2.45	DRDO vide letter No. DIC/SCOMET/4802/M/16 dated 18.03.16 has sought information from the applicant.
231.	M/s. Sure Safety Solutions Pvt. Ltd., Mumbai 01/53/8/00023/AM-17/S-2/IC	13.4.16	(a) 2 nos of Trap shooting guns. (b) 2 nos of Skeet Shootings Guns. (c) 1000 nos Trap-RC2 Competition Cartridges (d) 1000 nos Skeet – RC2 Competition Cartridges	6.77	Approved as recommended by DRDO vide letter no. DIC/SCOMET/4802/M/16 dated 18.05.2016
RA Mumbai may issue the import authorization to the applicant for import of 02 nos. of Trap Shooting Guns, 02 Nos. of Skeet Shootings Gun, 1000 Nos. of Trap-RC2 Competition Cartridges, 1000 Nos. of skeet-RC2 Competition Cartridges (as detailed in ANF-2M) from Italy for a CIF value of Rs.6,77,250/- (Euro 9030) for supply to Training & Establishment of Indian Army, i.e. The Mechanised Infantry Regimental Centre, Ahmednagar, subject to usual conditions of import authorization.					
232.	M/s. Sure Safety Solutions Pvt. Ltd., Mumbai 01/53/162/Misc/AM-17/S-4/IC	3.5.16	10 in 19 Boxes of Banshree Aerial Targets and operating Space parts	766.00	Comments sought from DRDO on 05.05.16.
233.	M/s. Tata Motors Ltd, Mumbai 01/53/8/33/AM-17/T-3/IC	27.4.16	3 nos of Light Weight Ring Mount (Drawing No. 14219)	44.43	Comments sought from DRDO on 09.05.2016.
234.	M/s.Star Aerospace Industries Dehradun 01/53/8/26/AM-17/S-6/IC	02.5.16	2 nos of Kejo Tm Tactical Vest level III-A NIJ 0101.04.	1.03	Comments sought from DRDO on 09.05.2016.
235.	M/s.Star Aerospace Industries Dehradun 01/53/162/Misc/AM-17/S-8/IC	06.5.16	3 nos of NIJ.LEVEL IV Rifle Protective Ballistic Shield, Model ID#Mraps-lv-01	10.35	Comments sought from DRDO on 10.05.2016.
236.	M/s. Hindustan Aeronautics Ltd, New Delhi 01/53/162/MISC/AM17/H-4 /IC	20.5.16	4 nos of Boosted Non Guided Missile and 2 nos of Operational Missile	1636.48	Comments sought from DRDO
237.	M/s. Hindustan Aeronautics Ltd, New Delhi 01/53/162/159/AM17/H-6/IC	23.05.16	9400 nos of Gun Ammunition 20 MM TP Bullets, 1000 nos of 20 MM TPT Bullets, 160 nos of 20 MM AP Bullets and 160 nos of 20 MM HEI Bullets	277.87	Comments sought from DRDO on 26.05.16.
238.	M/s. Hindustan Aeronautics Ltd, New Delhi 01/53/8/160/AM-17/H-7/IC	23.05.16	190 nos of 70 Mm Rocket Ammunition 01 Lot Rocket	275.42	Approved as recommended by DRDO vide letter No.DIC/Scomet/4802/AM16 dated 29.6.2016.

RA, Bangalore may issue the import authorization to the applicant for import of 190 nos of 70 Mm Rocket Ammunition 01 Lot Rocket (as detailed in the online application) from France for a CIF value of Rs.2,75,42,118/- (Euro 379,358.62), subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Bangalore.					
239.	M/s. Bharat Forge Ltd, New Delhi 01/53/162/MISC/AM17/B-4/IC	12.5.16	1 set of Gun Automation and Control Systems for ATAGS	172.33	Approved as recommended by DRDO vide Letter No. DIC/SCOMET/4802 /M/16 dated 23.06.16
RA Pune may issue the import authorization to the applicant for import of 1 set of Gun Automation and Control Systems for ATAGS (as detailed in ANF-2M) from Israel for a CIF value of Rs.1,72,33,000/- (US\$2,57,209) subject to actual user condition besides other usual conditions of import authorization.					
240.	M/s. HBL Power Systems Ltd, Hyderabad 01/53/162/MISC/AM17/H-9/IC	24.5.16	50 nos of Night Vision Monocular N-14 HDI+AIM Pro along with Hard Shipping	75.01	Comments sought from DRDO on 1.6.16
Part-12 Ministry of Petroleum & Natural Gas (M&PNG)					
241.	M/s. Henkel Adhesive Tech. India Pvt. Ltd, Navi Mumbai 01/53/8/16/AM17/H-2/IC	11.04.2016	150 MTs of Isopar E-Synthetic Isoparaffin Hydrocarbon	260.00	M/o P & NG has sought information Vide Letter No. P-19011/07/2016-Sup. Dated 07.06.16
242.	M/s. Continental Automotive Components (I) Pvt. Ltd., Bangalore 01/53/8/00017/AM-17/C-1/IC	11.04.16	2475 Kgs Diesel, B20 – RME, CEPP-25oC	9.41	Comments sought from P & NG on 19.04.2016.
243.	M/s. Kodarma Chemicals Pvt. Ltd, West Bengal 01/53/8/00064/AM-17/K-7/IC	11.05.16	2500 Mts of Jet kerosene Grade A-1	812.91	M/o P & NG has sought information Vide Letter No. P-19011/06/2016-Sup. Dt. 07.06.16
244.	M/s. Ford India Pvt. Ltd, Chengalpattu 01/53/8/141/AM17/F-3/IC	19.5.16	11730 kgs. Of Cec-RF-06-03 (Euro-4-Diesel)	33.89	Comments sought from P & NG on 25.5.16
Department of Telecommunications (DoT)					
245.	Herrenknecht India Pvt. Ltd., Chennai 01/53/162/329/AM-15/H-7/IC	4.9.14	1 no. of Radio Control Transmitter, 1 No. Of Radio Control Address Unit & 1 No. Of Radio Module	5.97	The Committee decided to delist the case with the provision that if the applicant complies with the direction of DoT vide letter No. P-11020/03/2012-PP dated 12.2.15, the case may be reconsidered.
246.	Shree Krishna Corporation, New Delhi 01/53/8/378/AM-15/S-93/IC	29.9.14	6 NOS. OF RADIO REMOTE CONTROL	0.49	The Committee decided to delist the case with the provision that if the applicant complies with the direction of DoT vide letter No. No. P-11020/08/2012-PP dated 5.1.15, the case may be reconsidered.
247.	Nirma University, Ahmedabad 01/53/162/581/AM-15/N-34/IC	24.10.14	2 nos. of Radio Remote Control Apparatus	0.80	The Committee decided to delist the case with the provision that if the applicant complies with the direction of DoT vide letter No. No. P-11015404/2013-PP dated 5.1.15, the case may be reconsidered.
248.	Ahlcon Parenterals India Ltd., New Delhi 01/53/8/445/AM-15/A-51/IC	10.11.14	01 Pc. Of Transmitter + Receiver 2693517 Machine No. 1143.13/324020	1.31	The Committee decided to delist the case with the provision that if the applicant complies with the direction of DoT vide letter No.

					No. No. P-11/14/4/2013-PP dated 27.1.15, the case may be reconsidered.
249.	Adani Ports & Special Economic Zone Ltd., Ahmedabad 01/53/8/491/AM-15/A-55/IC	2.12.14	1 No. of Radio Remote Control With Accessories	2.63	The Committee decided to delist the case with the provision that if the applicant complies with the direction of DoT vide letter No. No. P-11014/04/2013-PP dated 27.2.15, the case may be reconsidered.
250.	India Metrological Deptt., M/o Earth Science, New Delhi 01/53/8/551/AM-15/I-34	7.1.15	300 nos. (60 nos. each for next five years) Ozone Sounding Instruments	308.78	The Committee decided to delist the case with the provision that if the applicant complies with the direction of DoT vide letter No. No. P-11020/07/2011-PP dated 20.2.15, the case may be reconsidered.
251.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/590/AM-15/E-33/IC	30.1.15	One MDC 2040 (X band 4KW) Radar with complete accessories	1.89	The Committee decided to delist the case with the provision that if the applicant complies with the direction of DoT vide letter No. No. P-11020/07/2012-PP dated 27.3.15, the case may be reconsidered.
252.	Tejas Networks Ltd., Bengaluru 01/53/171/22/AM-16/T-9/IC	15.6.15	1191 nos. of Used electrical electronics assemblies.	264.92	The Committee decided to delist the case with the provision that if the applicant complies with the direction of DoT vide letter dated 22.4.2016, the case may be reconsidered.
253.	Tejas Networks Ltd., Bengaluru 01/53/8/173/AM-16/T-10/IC	17.6.15	4098 nos. of Used electrical electronics assemblies.	578.70	The Committee decided to delist the case with the provision that if the applicant complies with the direction of DoT vide letter No. No. 11020/05/2015-PP dated 08.10.15, the case may be reconsidered.
254.	Maruti Suzuki India Ltd., Gurgaon 01/53/162/565/AM-16/M-46/IC	27.8.15	11000 nos. of Base Assy. Auto Brake.	7,63.81	The Committee decided to delist the case with the provision that if the applicant complies with the direction of DoT vide letter No. No. R-11020/06/2015-PP dated 5.10.15, the case may be reconsidered.
255.	Balkrishna Industries Ltd., Mumbai 01/53/162/730/AM-16/B-24/IC	23.10.15	02 nos. of Radio Transmitters.	0.25	DoT vide letter dated 22.04.16 has informed that information from the firm is awaited.
256.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/653/AM-15/E-39/IC	3.3.15	4 NOS. OF RADARS WITH COMPLETE ACCESSORIES	3.45	The Committee decided to reject the case with the provision that if the applicant complies with the direction of DoT vide letter No. No. SY-21018/1/2014-SBR dated 30.6.15, the case may be reconsidered.
257.	Elcome Integrated Systems Pvt. Ltd., Mumbai	13.11.15	02 nos. JMA-5312-6 Black Box Radar with	16.42	Comments sought from DoT on 14.12.15.

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	01/53/8/472/AM-16/E-12/IC		accessories.		
258.	Elcome Integrated Systems Pvt Ltd, Mumbai 01/53/8/630/AM16/E-23/IC	15.02.16	MDC-2040 with accessories	3.24	DoT vide letter No. R-11020/06/2015-PP dated 22.03.16 has informed that Wireless Operating License is required for operation of the equipment along with import license from WPC Wing of Ministry of Communication & IT.
259.	Elektronik Lab, Mumbai 01/53/8/628/AM16/E-21/IC	14.02.16	20 nos of Search and Resure transponder (SART) Model: S.701	4.50	DoT vide letter No. R-11020/06/2015-PP dated 22.03.2016 has informed that the equipments operates in licensed frequency bands. Therefore, the licenses to operate and import are required to be obtained from WPC Wing.
260.	Elektronik Lab, Mumbai 01/53/8/628/AM16/E-22/IC	14.02.16	30 NOS OF Emergency Positioning Indicating Radio Beacon (EPIRB) Model: MT 403 FF	7.05	DoT vide letter No. R-11020/06/2015-PP dated 22.03.2016 has informed that the equipments operates in licensed frequency bands. Therefore, the licenses to operate and import are required to be obtained from WPC Wing.
261.	M/s. Transas Marine Ltd, Mumbai 01/53/162/Misc/AM-17/T-1/IC	22.04.16	04 Nos of Radar (Rf-Module)(GEM Electronica)04 Antenna (GEM Elettronica)	23.22	Comments sought from D/o Telecommunication on 19.04.2016.
262.	M/s. Navicom Technology International Pvt. Ltd, navi Mumbai 01/53/8/44/AM-17/N-2/IC	27.04.16	03 Nos of Radar	45.42	Comments sought from D/o Telecommunication on 09.04.2016.
Ministry of Shipping					
263.	M/s. Marine Marketing Services, Mumbai 01/53/162/1085/AM-16/M-75/IC	03.03.16	30 Nos. of Sight Mark Ghost Hunter 2x24 Binoculars	2.52	Comments sought from Ministry of Shipping on 15.03.16
264.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/109/AM-16/E-4/IC	19.5.15	01 no. of Radar with complete accessories.	2.27	Comments sought from M/o Shipping on 26.5.15.
Directorate General of Civil Aviation (DGCA)					
265.	M/s.Gyrox Aviation Pvt Ltd, New Delhi 01/53/8/627/AM16/G-28/IC	27.01.16	1 nos of Gyroplane	236.00	Comments sought from DGCA on 01.03.16.
266.	M/s. Skyclub Aviation LLP, Mumbai 01/53/8/00145/AM17/S-16/IC	23.05.16	1 nos of Aircraft DA42 NG, s/n 42.N191	389.81	Approved as recommended by DGCA has no objection Vide no. 5-2463/2016-AI(2) Dated 10.03.2016
RA, Mumbai may issue the import authorization to the applicant for import of 1 nos of Aircraft DA42 NG, s/n 42.N191 from Austria for a CIF value of Rs.3,89,81,848/- (Euro 5,10,000) for Private Use, subject to actual user condition beside other usual conditions of import authorization.					
267.	M/s. InterGlobe Aviation Ltd, New Delhi 01/53/8/126/AM17/I-7/IC	18.05.16	2 nos of Multi Mode Receiver, 2 nos of Weather Radar Transceiver and 2 nos	388.40	Approved as recommended by DGCA vide letter no. 5-1698/2006-A1(2) dated 02.06.2016

			of Weather Radar CTL Unit		
RA, CLA New Delhi may issue the import authorization to the applicant for import of 2 Nos. of Multi Mode Receiver, 2 nos of Weather Radar Transceiver and 2 nos of Weather Radar CTL Unit from GCA countries for a CIF value of Rs.38840580/- (Euro 511,060) subject to actual user condition beside other usual conditions of import authorization.					
268.	M/s. JSW Steel Coated Products Ltd, Mumbai 01/53/8/181/AM17/J-2/IC	26.05.16	1 nos of Aircraft (Beechcraft 1900 D Airliner)	2014.5	Comments sought from DGCA on 30.5.16
269.	M/s. JSW Steel Coated Products Ltd, Mumbai 01/53/8/182/AM17/J-3/IC	26.05.16	1 nos of Aircraft (Cessna Citation)	3021.75	Comments sought from DGCA on 30.5.16
Ministry of Textiles (MoT) & Jute Commissioner (Jt. Comm)					
270.	M/s. T.A.Impex, J&k Cloth 01/53/162/Misc./AM-16/T-40/IC	02.3.16	6,00,000 Kgs of Old & Used Worn Cloth	204.06	Comments sought from MoT on 15.03.2016.
271.	M/s. Swati Enterprises, Delhi 01/53/8/00027./AM-17/S-3/IC	29.4.16	1200 Tons of Used Sisal Bags	245.24	Comments sought from MoT on 03.05.2016
272.	M/s. T.A.Impex, J&k Cloth 01/53/162/Misc./AM-16/T-40/IC	02.3.16	6,00,000 Kgs of Old & Used Worn Cloth	204.06	Comments sought from MoT on 15.03.2016.
273.	M/s. Swati Enterprises, Delhi 01/53/8/00027./AM-17/S-3/IC	29.4.16	1200 Tons of Used Sisal Bags	245.24	Comments sought from MoT on 03.05.2016
Petroleum Explosives Safety Organisation (PESO)					
274.	M/s. Focus Energy Ltd, New Delhi. 01/53/8/00002/AM-17/F-1/IC	05.04.16	Exclusive details as per application	15.03	Approved as recommended by PESO vide no. E-25(38)81/2009/1 dated 01.06.16
CLA New Delhi may issue the import authorization to the applicant for import of explosives as detailed in ANF2M of the application as recommended by PESO vide their letter No. E-25(38)81/2009/I dated 01.06.2016 from USA for a CIF value of Rs.15,03,480/- (US\$22,110/-) subject to actual user condition beside other usual conditions of import authorization. The enclosures (PESO vide no. E-25(38)81/2009/1 dated 01.06.16 and ANF2M) will be sent by e-mail to the applicant and CLA New Delhi.					
275.	M/s. Indian Explosives Pvt. Ltd, Kolkata 01/53/8/00033/AM-17/I-3/IC	29.4.16	640000 Pcs. of Explosives	323.54	Approved as recommended by PESO vide letter no. E-25(38)80/2009/III dated 20.05.2016
RA Kolkata may issue the import authorization to the applicant for import of 64,000 nos of Uni Tronic TM Electronic Detonators/Uni Tronic Detonators/Detonators, Electric/i-kon TM Detonator (i-kon Digital Energy Control System)/i-kon Detonator/Electric Detonators from GCA for a CIF value of Rs. 32,354,313/- (US\$ 471,671.59) subject to actual user condition beside other usual conditions of import authorization.					
276.	M/s. Gulf Oil Corporation Ltd, Hyderabad 01/53/8/125/AM17/G-7/IC	18.05.16	90,000 NOS OF Cartridge Primer (P.Caps) CX2000(Type 209).	1.4	Comments sought from PESO on 24.05.16
277.	M/s. Solar Industries India Ltd, Nagpur 01/53/8/00071/AM17/S-10/IC	11.05.16	600 Mt of Tri Nitro Toluene (TNT)	2185.22	Approved as recommended by PESO vide letter no. E-25(38)126/2012 dated 01.06.16
RA Nagpur may issue the import authorization to the applicant for import of 600 MT of Tri Nitro Toluene (TNT (recommended by PESO vide their letter No. E-25(38)126/2012 dated 30.05.2016 (copy enclosed)) from GCA countries, for a CIF value of Rs. 218,522,160/- (US \$ 32,66,400) subject to actual user condition beside other usual conditions of import authorization.					
Department of Pharmaceuticals					
278.	M/s. G.Surgiwear Ltd, Shahjahanpur 01/53/8/00008/AM-17/G-	7.04.16	50 Kgs of Titanium Powder (Tia16V4)	20.00	D/o Pharma has sought information Vide Letter No. 36012/4/2016-PI-Norms

	1/IC				dated on 02.6.16
Department of Food and Public Distribution					
279.	M/s. Vanashree Agrotech, Pune 01/53/171/00035/AM17/V-9/IC	01.06.16	100 Mt of Hinohikri Rice	43.22	The Committee decided to process the case on file for approval under para 2.20 of HBP.
280.	M/s. Saksham Impex Pvt Ltd., New Delhi 01/53/8/142/AM17/S-15/IC	19.05.16	102900 Kg of Arborio Rice	93.98	The Committee decided to process the case on file for approval under para 2.20 of HBP.
281.	M/s. Wakaba Japanese Food Company, New Delhi 01/53/8/163/N-17/W-5/IC	25.05.16	9 MT of shelled polished Rice	7.50	The Committee decided to process the case on file for approval under para 2.20 of HBP.
282.	M/s. Suresh Kumar & Co.(Impex) Pvt Ltd.	06.06.16	(i) 55000 Kg. of Jasmine Rice. (ii) 20000 Kg. of Glutinous Rice. (iii) 45000 Kg of Jasmine Rice. (iv) 15000 Kg of Glutinous Rice. (v) 40000 Kg of Arborio Rice (vi) 60000 Kg of Calrose Rice	105.70	The Committee decided to process the case on file for approval under para 2.20 of HBP.
MISCELLANEOUS					
283.	Shan Gun House, Gwalior 01/53/162/345/AM-15/S-63/IC	15.9.14	Arms & Ammunition	5.10	Comments awaited from Min. of Youth Affairs & Sports since 15.09.2014. Matter delisted due to want of comments.
284.	Rubamin Ltd., Vadodara 01/53/162/Misc/AM15/R-58/IC	20.2.15	1000 MTs of Zinc Ash	468.75	Min. of Mines vide OM dated 17.02.16 has sought information from the applicant. Matter delisted due to want of comments.
285.	Roby Impex, Shirakole 01/53/8/316/AM-16/R-35/IC	10.8.15	1000 MTs Canary Seeds.	63.00	Comments sought from Dept. of Agriculture & Cooperation on 20.8.15. Matter delisted due to want of comments.
286.	Amway India Enterprises Pvt. Ltd., Gurgaon 01/53/8/279/AM-16/A-35/IC	23.7.15	60,800 KG OF SALMON OIL BLEND	530.49	Comments sought from Min. of Health & FW (FSSAI) on 15.10.15. Matter delisted due to want of comments.
287.	IHG IT Services India Pvt. Ltd., Gurgaon 01/53/8/578/AM-16/I-43/IC	14.1.16	5000 nos. of Blank Cheques.	3.16	Comments sought from D/o Currency Management on 2.2.16.
288.	M/s. Axiom Research Labs Pvt. Ltd, Delhi 01/53/00025/AM-17/A-2/IC	25.4.16	882 nos of Developing Lander and Rover	9576.11	Comments sought from ISRO on 29.04.2016
289.	M/s. Electronics Corporation of India Ltd, Hyderabad 01/53/8/197/AM17/E-6/IC	31.05.16	03 nos of RCIED Portable Jammer; EC SPJE 400	127.24	Approved as recommended by Cabinet Secretariat vide no. 11/9/2016-SS Dated 06.05.16 & Supply to J&K Police (Jammu)
RA Secunderabad may issue the import authorization to the applicant for import of 03 nos of RCIED Portable Jammer; EC SPJE					

400 from GCA countries, for a CIF value of Rs. 1,27,24,800/- (Euro 1,65,000) for supply to Jammu & Kashmir Policy, subject to other usual conditions of import authorization.					
290.	M/s. Electronics Corporation of India Ltd, New Delhi 01/53/8/232/AM17/E-7/IC	08.06.16	25 nos of RCIED Jammer (20 vehicle Mounted and 05 Static) Model: SVJEE1100	2322.00	Approved as recommended by Cabinet Secretariat vide no. 11/05/2012-SS Dated 28.05.12 & Supply to CRPF
RA Secunderabad may issue the import authorization to the applicant for import of 25 nos of RCIED Jammer (20 vehicle Mounted and 05 Static) Model: SVJEE1100 from Bulgaria for a CIF value of Rs.23,22,00,000/- (Euro 30,00,000) for supply to CRPF, New Delhi subject to other usual conditions of import authorization.					
291.	M/s. Royal Leathers Pvt. Ltd, Kanpur 01/53/171/417/AM16/R-23/IC	07.03.16	18000 kgs Second Hand Mattresses.	2.46	Comments awaited from Coir Board
292.	M/s. V. Solomon Nesakumar, Kolkata 01/53/162/Misc/AM-17/V-11/IC	10.06.16	Sports Pistol	1.88	Comments sought from Ministry of Youth Affairs & Sports and MHA on 14.06.2016
293.	M/s. Baghi Progressive Grower Society, Shimla 01/53/162/MISC/AM17/B-5/IC	16.5.16	3 nos of Anti Hail Device		Approved as recommended by Department of Agriculture, Cooperation & Farmers Welfare vide OM No. 21-11/2016-MIDH-Tech.I. dated 16.06.16.
RA, Chandigarh may issue the import authorization to the applicant for import of 3 nos of Anti Hail Device, from New Zealand for a CIF value of Rs.124,44,000/- (US\$183,000) subject to actual user condition beside other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Chandigarh					
Atomic Energy Regulatory Board(AERB)					
294.	M/s. International environment consulting, New Delhi 01/53/8/116/AM-17/I-8/IC	18.05.16	1.85 GBq Co-57 Mossbauer Source	4.5	Approved as recommended by AERB vide Ref. No. AERB/RSD/SS-NOC/ER-234/2016/1166 dated 14.03.16
RA CLA, New Delhi may issue the import authorization to the applicant for import of 1.85 GBq Co-57 Mossbauer Source (as detailed in the AERB Letter No. AERB/RSD/SS-NOC/ER-234/2016/1166 dated 14.03.16) from Russia for a CIF value of Rs.4,50,000/- (Euro 5500) for supply UGC, DAE Consortium for Scientific Research, Kolkata, subject to other usual conditions of import authorization.					
295.	M/s. International environment consulting, New Delhi 01/53/8/115/AM-17/I-9/IC	18.05.16	740 MBq CD-109 Ring Source	3.75	Approved as recommended by AERB vide Ref. No. AERB/RSD/SS-NOC/ER-234/2016/1166 dated 14.03.16
RA CLA, New Delhi may issue the import authorization to the applicant for import of 740 MBq CD-109 Ring Source (as detailed in the AERB Letter No. AERB/RSD/SS-NOC/ER-234/2016/1166 dated 14.03.16) from Russia for a CIF value of Rs.3,75,000/- (US\$ 5000) for supply Bhabha Atomic Research Centre, Mumbai, subject to other usual conditions of import authorization.					
296.	M/s. Jasch Industries Ltd., New Delhi 01/53/8/251/AM-17/J-4/IC	13.06.16	10 Nos. of Kr-85 beta Source 7.4 GBq (200mCi) and 4 Nos. of Am-241 Source, 3 Ci G.55 Capsule Assy	2844400 0	Approved as recommended by AERB vide Document No. 16-COMSUPPBULK-103184 dated 29.04.16 and No. 16-COMSUPPBULK-103183 dated 29.04.16.
RA, CLA, New Delhi may issue the import authorization to the applicant for import of 10 nos. Kr-85 beta Source 7.4 GBq (200mCi) and 04 nos. AM-241 Source, 3 Ci G.55 Capsule Assy from Germany as recommended by AERB vide Document No. 16-COMSUPPBULK-103184 and 16-COMSUPPBULK-103183 dated 29.04.2016 for a CIF value of Rs. 54,22,004.00 (Euro 66,122.00) subject to actual user condition beside other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					
Import of Gold & Silver Dore					
297.	Lalithaa Jewellery Mart (P) Ltd, Chennai 01/53/162/Misc/AM-17/L-	03.5.16	18 MT OF GOLD DORE	432000.00	The applicant has applied for the first time. The applicant has submitted Acknowledgement Part II of DIC

	1/IC				certificate dated 30.12.2015 showing manufacturing capacity of 10 MT per annum from DIC Kanchipuram, Tamil Nadu. The firm has not submitted the pollution certificate and CE certificate. The committee decided to defer the case for want of Pollution Certificate and Chartered Engineer Certificate from the applicant.
298.	U.S. Gold Refinery, Faridabad 01/53/8/88/AM-17/U-1/IC	16.5.16	2 MT OF GOLD DORE	54400.00	The applicant has applied for the first time. The applicant has submitted copy of Consent to Operate dated 13.05.2016 from Haryana State Pollution Control Board, Copy of Udyog Aadhar Memorandum form MSME and CE Certificate dated 11.05.2016 regarding installation of machinery with annual capacity of refining of 6 MT per annum of Gold bar. The committee noted that the verification report of the RA states that the machines have not been installed in the Refinery. The Committee decided to examine the case on file.
299.	R.G. Refineries Pvt. Ltd, Delhi 01/53/8/87/AM-17/R-5/IC	13.5.16	2 MT OF GOLD DORE	53000.00	The applicant has applied for the first time. The applicant has submitted copy of Consent to Operate dated 21.04.2016 from Uttarakhand Environment Protect and Pollution Control Board, Copy of Udyog Aadhar Memorandum form MSME for manufacturing of gold/silver jewellery and other precious metals and CE Certificate dated 11.05.2016 regarding installation of machinery with annual capacity of refining of 50 MT per annum of Gold bar. The RA has submitted the verification report. The Committee decided to approve 2 MT Gold Dore Bars.
300.	Kundan Care Products Ltd, Delhi 01/53/8/81/AM-17/K-7/IC	13.5.16	50 MT OF GOLD DORE	1364488.00	The applicant has been granted import authorizations in the past. The applicant has submitted copy of Consent to Operate dated 03.12.2015 from Uttarakhand Environment Protection and Pollution Control Board & Acknowledgment Part II of DIC Certificate dated 23.10.2013 from Roorkee, Uttarakhand. The firm has given utilization details of 4.44 MTs against earlier license dated 18.01.16 issued for 10 MTs. The Committee decided to examine the case on file.

301.	Altim Metals LLP, New Delhi 01/53/8/111/AM-17/A-11/IC	17.5.16	2 MT OF GOLD DORE	48804.2 5	The applicant has applied for the first time. The applicant has submitted copy of application for Consent to Operate to Uttarakhand Environment Protection and Pollution Control Board, Copy of Udyog Aadhar Memorandum form MSME for manufacturing of gold/silver jewellery and other precious metals CE Certificate dated 24.04.2016 regarding installation of machinery with annual capacity of refining of 30 MT per annum of Gold bar. . The RA has submitted the verification report. The Committee decided to approve 2 MT Gold Dore Bars.
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5. The next meeting of EFC meeting No.04/AM17 will be held on 21.07.2016 at 11.00 a.m.

6. The meeting ended with a vote of thanks to the Chair.

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